BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NOs. 114/2020 and 180/2020

IN THE MATTER OF

St. Mark Educational Institution,

Society Group of Institutions, **Versus** **State of Andhra Pradesh**

Ananthapuramu

AND

P. Sreelakshmi and Others **Versus** **State of Andhra Pradesh**

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Environmental Engineer
A.P. Pollution Control Board,
REGIONAL OFFICE,
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Report submitted to the Hon'ble National Green Tribunal, Principal Bench, New Delhi in the matter of O.A. No. 114/2020 Secretary, St. Mark Educational Institution, Society Group of Institutions vs State of Andhra Pradesh and in O.A. No.180/2020 P. Sreelakshmi and others vs State of Andhra Pradesh.

Preamble :

It is to submit that in the matter of Original Application No. 114/2020, Secretary, St. Mark Educational Institution, Society Group of Institutions, Ananthapuramu vs State of Andhra Pradesh, the Hon'ble National Green Tribunal, New Delhi passed Orders directing Andhra Pradesh State Pollution Control Board and the District Magistrate, Ananthapuramu to look into the matter and take appropriate action in accordance with Law. The State PCB is the nodal agency for coordination and compliance.

It is also to submit that in the matter of Original Application No. 180/2020, P. Sreelakshmi and others vs State of Andhra Pradesh, the Hon'ble National Green Tribunal, New Delhi passed Orders directing State Pollution Control Board and the District Magistrate, Ananthapuramu to take appropriate action after ascertaining the facts and following due process of Law. The nodal agency for coordination and compliance will be the State PCB.

Both the above O.As are related to the issues of Pollution caused and danger posed by the industry M/s. Siflon Drugs, Rachanapalli (V), Ananthapuramu Rural Mandal, Ananthapuramu District.

Adverting to the above O.A.Nos a committee comprising the following officials inspected the industry M/s. Siflon Drugs, Rachanapalli (V), Ananthapuramu Rural Mandal, Ananthapuramu District on 27.01.2021 and 11.02.2021.

1. The General Manager, District Industries Centre, Ananthapuramu
2. The Deputy Chief Inspector of Factories, Ananthapuramu
3. The Environmental Engineer, A.P. Pollution Control Board, Ananthapuramu

The details of the inspection are as follows:

1.	Name and location of the industry	:	M/s Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Ananthapuramu District
2.	Line of Activity	:	Veterinary Drugs & its Intermediates
3.	Category of the industry	:	Red-Haz.
4.	Date of commissioning of industry	:	12.05.1999
5.	Total Project cost	:	Rs.13.46 Crores
6.	Total area of the plant	:	13.19 acres.
7.	Surroundings of the Industry:	:	**North:** Anantapur-Bellary State Highway; **South:** M/s. Siflon Drip and Sprinklers Private Limited, **East:** Dry Agricultural Land; **West:** Dry Agricultural Land; **Distance from Nearest Habitation**: The nearest habitation is Kodimi(V) and is existing at a distance of 0.9 Km in North-East direction from the industry. Rachanapalli (v) is existing at a distance of about 1.3 kms in Eastern direction from the industry. Ananthapuramu town is at a distance of 5.5 Kms from the industry. St. Mark Educational Institution is at distance of 500 M from the industry in the North

			Western direction. Era International School is at a distance of about 300 M and Chiranjeevi Reddy institute of technology is at a distance of about 600 M in North-west direction; **Distance from Nearest water body:** Kodimi canal is at a distance of 1.1 Km in North-East direction.
8.	Extent of Green belt developed in Acres	:	The industry has developed greenbelt in an area of about 5.0 acres towards North and Eastern directions within the premises. The greenbelt developed is about 37.9 % of the total area of the industry.

9. **Products & By Products** :

The industry was issued renewal of CFO & HWA vide order dt. 21.06.2018 with a validity up to 30.04.2022 and as per the CFO order issued by the Board, the industry is permitted to produce the following products:

Sl. No.	Name of the Products	Consented Quantity as per CFO order dated: 21/06/2018 in Kgs/day
	Group – A:	
1	Rafoxanide	100 Kg/day
2	Closantel Base	200 Kg/day
3	Parziquantel	100 Kg/day
4	Clorsulon	100 Kg/day
5	Butaphosphan	40 Kg/day
6	Firocoxib	10 Kg/day
	Total Group - A	**550.0 Kg/day**
	Group – B:	
1	Oxyclozanide	166.67 Kg/day
2	Niclosamide	70 Kg/day
3	Albendazole	66.67 Kg/day
4	Fenbendazole	33.33 Kg/day
5	Closantel Sodium	50 Kg/day
6	Closantel Base	100 Kg/day
7	Triclabendazole	66.67 Kg/day
8	Rafoxanide	66.67 Kg/day
9	Enrofloxacin	40 Kg/day
	Total Group - B	**660.00 Kgs/day**
NOTE: The industry shall manufacture any one group of products at any given point of time.		

10. **Details of Water consumption :**

The source of water supply for the industry is Borewell. As per the CFO order dt. 21.06.2018, the details of permitted water consumption is as follows:

S.No	Purpose	Consented quantity as per CFO order dated: 21.06.2018 (in KLD)
1	Process &Washings	8.8
2	Boiler feed	10
3	Cooling blow down	2.0
4	Gardening	1.00
5	Domestic	2.00
	Total:	23.8

11. **Details of Effluent generation:**

As per the CFO order dt. 21.06.2018, the details of the permitted effluent generation and its disposal are as follows:

S.No	Outlet Description	Max Daily Discharge	Point of Disposal
1	Process & washings (6.80 KLD), Boiler blow down (1.80 KLD), Cooling bleed off (0.55 KLD)	9.1 KLD	• Stripper condensate shall be sent to TSDF/Cement plants for co processing. • Condensate from MEE (1.5 TPH) & ATFD (1.5 TPH) shall be sent to secondary ETP followed by RO system (1.0 Kl/hr). • RO permeate shall be reused as cooling makeup and RO rejects shall be sent to MEE. • Salts from MEE & ATFD shall be sent to TSDF.
2	Domestic effluents	0.85 KLD	Septic tank followed by soak pit.

12. **Details of sources of Air pollution & Control equipment provided by the industry:**

The industry is having the following Air pollution sources and control equipments.

S. No.	Source of Pollution Note: Capacity should be mentioned for each unit	Control equipment provided	Stack height in Mts - above GL	Limiting Standard prescribed by Board
1.	Attached to Briquettes/Coal fired Boiler of capacity 4 TPH	Multi Cyclone dust collector	30mts With dia 0.7mts at the top. (common chimney)	SPM – 115 mg/Nm^3
2.	Attached to Briquettes/Coal fired Boiler of capacity 3 TPH (for standby operations)			
3.	Attached to Scrubbers (Hcl fumes) - 4Nos.	---	20mts	35 mg/Nm^3
4.	Attached to 500 KVA DG set	Silencer with acoustic enclosure	14ft	SPM – 115 mg/Nm^3

13. **Details of the process emissions & control equipment provided:**

The industry has 2 blocks of production i.e., Block-B and Block-C. The industry has provided 1 No.of double stage scrubbers in Production Block-C with water and caustic lye as scrubbing media for scrubbing the Hcl, SO_2 emissions and 1 No.of double stage scrubbers in production Block-B with water as a scrubbing medium for scrubbing the Hcl emissions. The industry has provided online pH meters for the scrubbers provided in Block - B and Block – C and pH meters are provided with auto recording system.

14. **Effluent Treatment Details :**

The industry has provided a 30 KLD Biological ETP consisting of effluent collection tank, neutralization tank, lamella clarifier, Aeration tanks 3 Nos, tube settler, sand & carbon filters followed by RO system, to treat the LTDS effluent. The permeate of RO system is used in cooling towers and Boiler makeup.

The industry has provided a 1.5 KL/hr MEE (3 stages) with filter press and stripper followed by ATFD to treat the HTDS effluent. The MEE & ATFD condensate is taken back to Biological ETP.

15. **Hazardous & Non – Haz Solid waste details** :

As per the HWA order dated 21.06.2018, the industry is permitted to generate the following quantities of Hazardous Waste and disposal options.

a) Hazardous waste:

S. No.	Name of the Hazardous Waste	Stream Number as per HWM Rules	Quantity of Hazardous waste (after change of product mix)	Disposal Option
1.	MEE Salts/ETP Sludge	35.3 of Sch-I	234.95 Kgs/day	TSDF, Parawada for secured land filling.
2	Iron Sludge	28.1 of Sch-I	78.71 Kgs/day	Authorised Cement Industries for co-processing / TSDF.
3.	Organic / solvent residue	20.3 of Sch-I	255.89 Kgs/day	
4.	Spent carbon	28.1 of Sch-I	22.81 Kgs/day	
5.	Waste Oils & Grease	5.1 of Sch-I	25 Lts/annum	Disposed to authorized re-processors / recyclers

b) Non-Hazardous Solid Waste :

S. No.	Name of the waste	Source of generation	Quantity of waste (kg/day)	Disposal Option
1	Boiler Ash	From the boiler	1.5 TPD	Sold to Brick manufacturers

During the last six months, the industry has disposed the following quantities of solid wastes MEE Salts/ETP Sludge – 40100 Kgs and Organic / solvent residue – 46320 Kgs to Coastal waste management project (Unit-2) Ramky, Nellore. Spent carbon – 2210 Kgs and Iron Sludge – 9010 Kgs to M/s. Sagar Cements Limited, Yadiki, Ananthapuramu District.

The industry has stored the following quantities of solid wastes on site in covered sheds. MEE Salts/ETP Sludge – 12060 Kgs, Organic / solvent residue – 5720 Kgs, Spent carbon – 5237 Kgs and Iron Sludge – 7396 Kgs.

16. **Details of the Environmental Clearance :**

The industry was issued with Environmental Clearance for expansion of bulk drug unit from MoEF, GOI, vide order No.J-11011/238/2005-IA II(I) : dt:11/08/2005 for manufacturing of Trichlorosalicyclic Acid (3000 TPM), Closantel (2100 TPM), Rafoxanide (3000 TPM), Oxyclozanide (9600 TPM) and Niclosamide (2100 TPM).

17. **Details of Consent for Operation from A.P. Pollution Control Board :**

The industry has obtained the CFOs from A.P. Pollution Control Board vide Orders dated 24.08.2006, 25.03.2008, 16.08.2011, 06.07.2015, 04.01.2017 and 21.06.2018. The last Renewal of CFO Order was issued on 21.06.2018 with a validity up to 30.04.2022.

18. **Past History :**

The A.P. Pollution Control Board noted the non compliances of the industry with the norms stipulated during the inspections on 22.05.2020 and 23.05.2020. The industry was called for the Task Force Committee meeting held on 04.06.2020 and the A.P. Pollution Control Board on 16.06.2020 issued Stop Production Order to the industry stipulating the following tasks to be completed within the time schedule.

Sl.No	Task to be carried out	Committed date of completion by the industry
1.	Disposing the used plastic liners, carbuoys, scrap and other plastic wastes.	08.06.2020
2.	Shifting the drums stored on the naked soil to the raised, secured platform with shed and spillage collection system.	11.06.2020
3.	Removing the ash disposed in south East corner of the industry and disposing it and also leveling the land.	12.06.2020
4.	Removal of MEE salts and ETP sludge stored in the solar evaporation pond, and disposal to TSDF, Nellore.	15.06.2020
5.	Providing closed shed having water safety pit for the storage of SO_2 cylinders.	16.06.2020
6.	Dismantling below ground level effluent collection tank of Block-B and providing closed conveyance HD pipe line to the above ground level tanks at ETP area.	18.06.2020
7.	Providing drum detoxification facility with collection of leachate and pumping it back to MEE.	18.06.2020
8.	Providing separate water meters for assessing the exact quantity of water used for each of the different purposes and maintaining record.	20.06.2020
9.	Providing 2 Nos of drum storage sheds with dyke walls, proper drains and leachate collection system to pump back the leachate to MEE.	25.06.2020
10.	Covering of the above ground level effluent storage tanks and the biological ETP with roofs.	25.06.2020
11.	Providing tiled flooring, proper drains and leachate collection system in the entire MEE and Biological ETP area.	25.06.2020
12.	Providing vent condensers for all the solvent storage tanks to mitigate the solvent loses from the solvent storage tanks.	25.06.2020
13.	Providing double stage scrubber in the place of existing single stage scrubber in Block-B and providing data logger facility to the online pH meter to the scrubber of production Block-B.	30.06.2020
14.	Providing Data logger to the VOC meter installed in the industry, and connecting it to CPCB and APPCB web sites.	05.07.2020
15.	Providing Online pH meter to the scrubber of production Block-C with a data logger.	05.07.2020
16.	Providing flow meters at the inlet and out let of stripper, MEE concentrate, RO system, ATFD condensate with totalizers.	05.07.2020
17.	Providing the online effluent quality monitoring system for measurement of pH, BOD, COD, TSS, Cr and As, and connecting it to CPCB / APPCB web sites.	05.07.2020

The Stop Production Order issued to the industry is enclosed at **Annexure-3.**

19. The A.P. Pollution Control Board issued Revocation of Stop Production Order to the industry on 22.07.2020 after ascertaining that the above mentioned tasks were duly carried out. The Revocation of Stop Production Order was issued stipulating the following directions.
    1) The industry shall take all the necessary steps to reduce the odour nuisance.
    2) The industry shall not manufacture new products and exceeding the permitted quantity, other than mentioned in the CFO.
    3) The industry shall dispose the Plastic liners, carbouys and scrap waste only to the authorized recyclers.
    4) The industry shall operate the two stage scrubber for scrubbing of process emissions at all emission sources. The industry shall maintain online pH meters to the scrubbers.

5) The industry shall dispose the spent solvents / mixed spent solvents as per the CFO order. The organic residue shall be disposed to the authorized parties as per the CFO order.
6) There shall not be any discharge of waste water outside the industry premises.
7) The industry shall provide separate stacks for the 4 TPH and 3 TPH boilers as stipulated in the CFO order dt 21.06.2018.
8) The industry shall maintain the records of effluent generation and disposal
9) The industry shall not cause any ground water contamination.
10) The online monitoring system shall be calibrated periodically as per equipment suppliers manual / CPCB guidelines before starting the production.
11) The industry shall prepare safety report and commission safety audit yearly. Industry shall prepare Hazop study report within 2 months.
12) The industry shall pay the Environmental Compensation to be levied by the Board shortly.

The Revocation of Stop Production Order issued to the industry is enclosed at **Annexure-4.**

20. **The present position :** The present status of compliance with the directions issued in the Revocation of Stop Production Order, is as below:

<table>
<tr><th>S. No</th><th>Directions issued</th><th>Present state of Compliance</th></tr>
<tr><td>1.</td><td>The industry shall take all the necessary steps to reduce the odour nuisance.</td><td>The industry has installed 2 Nos of double stage scrubbers to Block-B and Block-C to control odour nuisance that is emanated from reactors. The industry has also provided a scrubber to the vent of the ATFD (Agitated Thin Film Drier) to control odour nuisance from MEE area.</td></tr>
<tr><td>2.</td><td>The industry shall not manufacture new products and exceeding the permitted quantity, other than mentioned in the CFO.</td><td>The industry has not been manufacturing new products. However, the industry has been manufacturing the Consented products exceeding the quantities permitted. During the last six months the industry has manufactured the following products in excess of the Consented products:
<table>
<tr><th>Product Manufactured</th><th>Consented quantity</th><th>Actually Manufactured (Averaged to Day production)</th></tr>
<tr><td>Oxyclozanide</td><td>166.67 Kg/day</td><td>613.3 Kg/day</td></tr>
<tr><td>Rafoxanide</td><td>66.67 Kg/day</td><td>71.11 Kg/day</td></tr>
<tr><td>Niclosamide</td><td>70 Kg/day</td><td>33.33 Kg/day</td></tr>
<tr><td>Fenbendazole</td><td>33.33 Kg/day</td><td>68.88 Kg/day</td></tr>
</table>
The industry has manufactured the products in excess of the permitted quantities i.e., up to 786.62 Kgs/day (average) and 804 Kgs/day (Maximum) as against the consented quantities of 660 Kgs/day.</td></tr>
<tr><td>3.</td><td>The industry shall dispose the Plastic liners, carbouys and scrap waste only to the authorized recyclers.</td><td>The industry has disposed the Plastic liners and carbouys to M/s. Apex Polymers, Visakapatnam and scrap waste to Local vendors. As per the records maintained by the industry, the plastic liners and carbouys to the tune of 8.045 MT on 06.06.2020 and 6.140 MT on 12.08.2020 were dispatched to M/s. Apex Polymers, Visakapatnam.</td></tr>
<tr><td>4.</td><td>The industry shall operate the two stage scrubber for scrubbing of process emissions at all emission sources. The industry shall maintain online pH meters to the scrubbers.</td><td>Complied.
The industry is operating the scrubbers regularly. However, characteristic odour was observed within the premises during the inspection.</td></tr>
</table>

5.	The industry shall dispose the spent solvents / mixed spent solvents as per the CFO order The organic residue shall be disposed to the authorized parties as per the CFO order.	The industry is processing the spent solvents in a 2 column Solvent Recovery Unit and recovering the solvents to use them back in its process. During the last six months it has disposed 46320 Kgs of Organic Residue to the Ramky's TSDF at Rapuru, Nellore District, Andhra Pradesh and at present 5720 Kgs of Organic Residue is stored on the premises.
6.	There shall not be any discharge of waste water outside the industry premises,	The industry has not been discharging the waste water. During the inspection of A.P. Pollution Control Board officials on 22.05.2020, 23.05.2020, 23.06.2020, 01.07.2020, 07.07.2020, 05.10.2020, 07.10.2020, 05.01.2021, 27.01.2021 and 11.02.2021 no discharges outside the industry premises were observed.
7.	The industry shall provide separate stacks for the 4 TPH and 3 TPH boilers as stipulated in the CFO order dt: 21.06.2018.	Not complied. The industry has not provided separate stacks for 4 TPH boiler and 3 TPH boiler. It has provided a common stack for both the boilers
8.	The industry shall maintain the records of effluent generation and disposal	Complied. The industry is maintaining the records of effluent generation and disposal to MEE
9.	The industry shall not cause any ground water contamination.	The Officials of A.P. Pollution Control Board on 01.07.2020 and 02.07.2020 collected samples from the borewells of the surrounding area (within a radius of 1 Km) and the analyses of the samples showed no contamination in the groundwater. The copies of the Analyses reports are enclosed as **Annexure – 5.** The Officials of A.P. Pollution Control Board on 05.01.2021 collected Borewell samples from 4 Nos.of Borewells i.e., of Sri Nagarju (in the Northern side of the industry), in the land of Sri Ramanjineyulu (in the North Eastern side of the industry), in the land of Sri Sreenivsa Reddy (Western side of the industry) and in the industry premises. The Analyses of the samples showed no contamination in the ground water. The copies of the Analyses reports are enclosed as **Annexure – 6.**
10.	The online monitoring system shall be calibrated periodically as per equipment suppliers manual CPCB guidelines before starting the production.	The online effluent monitoring system was installed by the industry on 06.07.2020. The calibration of equipment was again done on 16.09.2020. The next calibration is due on 15.03.2021.
11.	The industry shall prepare safety report and commission safety audit yearly. Industry shall prepare Hazop study report within 2 months	Complied. The industry has prepared safety audit report and Hazop study report through 3rd party M/s. Indussafe Industrial Engineers, Hyderabad and submitted the reports to the Deputy Chief Inspector of Factories.
12.	The industry shall pay the Environmental Compensation to be levied by the Board shortly.	The A.P. Pollution Control Board vide Notice dated 04.09.2020 levied an Environmental Compensation of Rs.2,40,000/-. The industry paid the Environmental Compensation through a demand draft on 23.09.2020.

21. The industry has provided the water meters for Total water consumption, Boiler feed water, Process & Cooling and Domestic usage. Also provided flow meters for MEE feed, Outlet of Stripper, MEE concentrate, ATFD condensate, and RO system. The MEE feed and condensate flow meters are connected online to APPCB and CPCB websites. The industry has installed VOC analyzer with data logging system to record the volatile organic compounds. The industry has also provided Effluent Quality Monitoring System after RO

system and connected to CPCB and APPCB websites. Photographs are enclosed as **Annexure – 7.**

22. The officials of A.P. Pollution Control Board, Zonal Office, Kurnool inspected the unit on 05.01.2021 and monitored the Ambient Air Quality near the periphery of the unit on the west side where production blocks are located. The officials also monitored the common stack attached to the Boilers. The analysis of the Ambient sample collected showed the parameters namely Particulate Matter (PM_{10}) as 88.6 µg/m^3 (against the standard of 100 µg/m^3), SO_2 as 22.3 µg/m^3 (against the standard of 80 µg/m^3) and Nitrogen Dioxide (NO_2) as 28.6 µg/m^3 (against the standard of 80 µg/m^3). The analysis reports is enclosed as **Annexure – 8.** The analysis of the stack sample showed the parameter Particulate matter as 85 mg/Nm^3 (as against the standard of 100 mg/Nm^3). The analysis report is enclosed as **Annexure – 9.**

23. The Total man power of M/s. Siflon Drugs, Rachanapalli (v), Ananthapuramu Rural (M), Ananthapuramu District is about 85. The operations in this unit are being supervised by qualified personnel. (M.Sc., Chemistry qualified people – 14, M. Tech. qualified - 1, B. Tech. qualified people – 2, B.Sc., Chemistry qualified people – 11, B.Pharmacy qualified people – 2). These people are assisted by supervisors, Technicians and helpers whose qualification is either Diploma in Engineering or I.T.I., with reasonable experience. The helpers are SSC (Secondary School Certificate) qualified people with experience. Hence, as far as running this unit is concerned, the industry is employing the requisitely qualified and experienced people only.

24. The chemicals stored / handled in this unit are

Methanol	:	20 Tonnes	- 1 tank
Toluene	:	20 Tonnes	- 1 tank
Mono Chloro Benzene	:	20 Tonnes	- 1 tank
Acetone	:	20 Tonnes	- 1 tank
N-Hexane	:	3 Tonnes	- 1 tank
SO_2 gas	:	9000 Kgs	

With the quantities of this much storage, as per Hazard Analysis and Risk Assessment Report submitted by the Management (HARA done by third party M/s. Indus safe Industrial Engineers, Hyderabad), even in case of worst case scenario, there would be no life threat to the nearby habitation.

The Solvent storage tanks are provided with level indicators. The vents of each solvent storage tanks are routed through flame arrestors. The solvent storage tanks are located in well built dyke and provided with water sprinkling system to control or suppress the fire, if any. The solvent transferring pipeline and pumps with motors are connected to Earth by double stripping. The flanges of the solvent transferring pipeline are bonded for Earth continuity. The SOPs for solvent unloading from tankers and transferring into day tanks are displayed in local language to be understood by majority of the workers. Fire Hydrant System covering the solvent storage tanks area is also provided.

Previously chlorine gas in Tonners was also used in this factory in the manufacturing of products NICLOSAMIDE and OXYCLOZANIDE. But the stages of production of these 2 products where Chlorine gas is used, were discontinued, and these stages of production were outsourced to outside agencies since Feb, 2020. The management of the industry vide letter dated 13.07.2020 informed the Deputy Chief Inspector of Factories in writing that the chlorine usage stage was now discontinued and they have outsourced that stage and presently they are not using any chlorine.

The industry has submitted HARA, HAZOP, Safety audit report and Onsite emergency plan to the Deputy Chief Inspector of Factories, Ananthapuramu.

23. Concluding remarks of the committee :

The committee during the inspections on 27.01.2021 and 11.02.2021 observed the following :

1) There were no discharges of water / wastewater from the industry to the outside areas.
2) There was no smell nuisance outside the industry area or in the nearby villages Rachanapalli and Kodimi.
3) Characteristic odour was felt within the premises of the industry.
4) The industry has installed the requisite pollution control systems such as Multiple Effective Evaporator, Agitated Thin Film Drier (ATFD), Biological ETP, R.O system, Scrubber to Agitated Thin Film Drier, Online Effluent Monitoring System, Double stage Scrubbers in the process areas with Online pH monitoring system and Data Logging, VOC meter with Data logging system, etc.,
5) The industry has been disposing the wastewater generated from the process through MEE followed by ATFD and Biological ETP followed by R.O system.
6) The industry has been operating with people of requisite qualification and experience.
7) The Hazardous Chemicals stored on the premises viz., Methanol, Toluene, Mono Chloro Benzene, Acetone and N-Hexane are within the threshold limits.
8) As per the Hazard Analysis and Risk Assessment prepared by the 3rd party M/s. Indussafe Industrial Engineers, Hyderabad, even in the worst case scenario, there is no life threat to the nearby habitation.
9) The industry has not been using chlorine gas as raw material. If it uses Chlorine gas and in case of leakage of Chlorine gas, depending upon the wind direction the chlorine vapours would cause damage to the health of people residing up to 1.5 Km., from the point of source of leakage and depending upon the concentration.

Environmental Engineer, Regional Office, A.P. Pollution Control Board, Ananthapuramu	Deputy Chief Inspector of Factories, Ananthapuramu	General Manager, District Industries Centre, Ananthapuramu

Item No. 02 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(By Video Conferencing)

Original Application No. 114/2020

Secretary, St. Mark Educational Institution
Society Group of Institution. Applicant

Versus

State of Andhra Pradesh Respondent

Date of hearing: 14.10.2020

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

ORDER

1. Grievance in this application is that M/s SIFLON Drugs is emitting foul odour and causing air pollution at Bellary Road, Rachanapalli, District Anantapur, Andhra Pradesh. The polluting activity needs to be regulated in the interest of environment and public health.

2. Let the Andhra Pradesh State PCB and the District Magistrate, Anantpura look into the matter and take appropriate action in accordance with law. The State PCB will be the nodal agency for coordination and compliance. The action taken report be filed within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

3. A copy of this order, alongwith a copy of the complaint, be forwarded to the Andhra Pradesh State PCB and the District Magistrate, Anantpura by email for compliance.

List for further consideration on 03.03.2021.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Nagin Nanda, EM

October 14, 2020
Original Application No. 114/2020
AK

Item No. 13 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 180/2020

P. Sreelakshmi & Ors. Applicant(s)

Versus

State of A.P. Respondent

Date of hearing: 01.12.2020

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

ORDER

1. Grievance in this application is against violation of environmental norms by M/s Siflon Drugs at Ranchanpalli, District Anantpur, Andhra Pradesh. According to the applicant, violation of environmental norms is resulting in damage to the crops and public health. Unapproved products are manufactured and huge dangerous gases are emitted. There is water and air pollution near the industry.

2. In view of above, the State PCB and the District Magistrate, Anantpur need to take appropriate action after ascertaining the facts and following due process of law. The nodal agency for coordination and compliance will be the State PCB.

3. A factual and action taken report may be furnished to this Tribunal within two months by e-mail at judicial-ngt@gov.in preferably in

the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List for further consideration on 01.03.2021.

A copy of this order, along with a copy of the complaint, be forwarded to the State PCB and the District Magistrate, Anantpur by e-mail for compliance.

Adarsh Kumar Goel, CP

S.K. Singh, JM

Dr. S.S. Garbyal, EM

Dr. Nagin Nanda, EM

December 01, 2020
Original Application No. 180/2020
SN

ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14, D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari street, Kasturibaipet, Vijayawada – 520 010

Phone:0866-2463200.
Grams : Kalusya Nivarana
Website :www.appcb.ap.nic.in

Order No.82/APPCB/UH-II/TF/ANTP/2020- **Date: 16.06.2020.**

STOP PRODUCTION ORDER

Sub: APPCB – TF - HO - M/s.Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapur District – Complaint received from Sri Thopudurthi Prakash Reddy, Hon'ble MLA, Rapthadu Assembly Constituency, Ananthapur District – Legal hearing held on 04.06.2020 – **Stop Production Orders - Issued** - Reg.

Ref:
1. Consent Order No. APPCB/KNL/ATP/1060/HO/CFO&HWA/2018, dated 21.06.2018 with a validity upto 30.04.2022.
2. Complaint received from Sri Thopudurthi Prakash Reddy, Hon'ble MLA, against M/s. Siflon Drugs received on 14.05.2020.
3. Inspection of the industry and surroundings by the Board officials on 22.05.2020 & 23.05.2020.
4. External Advisory Committee (Task Force) meeting held on 04.06.2020.

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WHEREAS you are operating industry in the name of M/s. Siflon Drugs located at Sy.No.25/4, Rachanapalli (V), Ananthapuramu District, A.P in an extent of 13.19 acres and engaged in the manufacture of Veterinary Drugs & Intermediates.

WHEREAS vide references 1st cited, the Board issued CFO dated 21.06.2018 with a validity upto 30.04.2022.

WHEREAS vide references 2nd cited, the Board has received representation of Sri Thopudurthi Prakash Reddy, Hon'ble MLA, Rapthadu Assembly Constituency submitted to the Hon'ble Chief Minister, Govt.of Andhra Pradesh regarding Pollution problems from M/s. Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Ananthapuramu District dt 22.05.2020 and stated that the Air Pollution and other emissions from the industry particularly Chlorine is causing health problems to the surrounding villagers and also informed that the surrounding Agricultural lands are being damaged due to the acidic effluent discharge from the industry. He has also stated that public moving on the Ananthapuramu to Bellary National High way have been facing smell and odour nuisance from the industry as it is located abutting National High way and requested for shifting of the industry away from habitation or for issue of Closure direction to the industry.

WHEREAS vide reference 3rd cited, the RO officials along with JSO, Zonal Laboratory Kurnool inspected the industry on 22.05.2020 & 23.05.2020 and observed the following:

1. The industry is surrounded by Anantapur - Bellary state high way and the nearest habitation is Kodimi(V) and is existing at a distance of 0.9 Km in North-East direction from the industry. Also, Era International School and Chirajeevi Reddy institute of technology is at a distance of about 350mts in south- west direction;Distance from Nearest water body: Kodimi canal at a distance of 1.1 Km in North-East direction.
2. The industry has developed greenbelt in an area of about 5.0 acres towards North and Eastern directions within the premises.
3. The process effluent from the production block-B is being collected into below ground level tank through open drain and process effluents from the block- C is being collected into the below ground level tank using closed HDPE pipe in spite of directions issued by APPCB in Task Force meeting dated 02.04.2017.
4. The industry is segregating the waste water into High and Low TDS effluent streams. The washings, boiler blow down, cooling bleed off, MEE and ATFD condensate isbeing treated in the Biological ETP of capacity 30 KLD followed by RO System of Capacity 1.0 KL/hr .The high TDS effluents from the process is being treated in the "Zero Liquid Discharge system" (ZLD) consisting of stripper, MEE and ATFD.
5. The industry has not discarded the use of Solar Evaporation pond till now. The industry is dumping the MEE salts in the Solar Evaporation Pond and is filled to the brim level of the Solar Evaporation Pond (SEP).
6. The industry has not provided closed sheds with elevated platform provided with

leachate/spillages collection pit for the storage of chemical drums. During inspection it was observed that the industry was storing the drums on the ground and Spillages of chemicals were observed in the drum storage area.

7. The industry has not provided separate flow meters for assessing the quantities of water used for different purposes. The industry has also not provided flow meters at the inlet and outlet of stripper, MEE concentrate, RO system, ATFD condensate. The industry is not maintaining the records of Characteristics of effluents and emissions, Quantity of Effluent generated, evaporated in MEE, recycled/reused, Log Books for pollution control systems.
8. The industry has not provided container detoxification facility.
9. The industry has not installed online effluent quality monitoring system at the outlet of ETP for measurement of pH, BOD, COD, TSS, Chromium and Arsenic and has to provide connectivity to APPCB / CPCB websites.
10. The industry has provided online pH meter only for the scrubber provided in the Block- B and has not provided online pH meter for the multi stage scrubber provided in the Block-C. The industry has to provide auto recording system with data logger facility for the online pH meter of the scrubber.
11. The industry has not provided separate stacks and air pollution control equipments (Multi cyclone dust collectors) to the 4 TPH and 3 TPH boiler as agreed by the proponent during the CFE committee meeting held on 10.01.2018.
12. The industry is disposing the MEE salts/ETP sludge to Cement industries/co processing industries instead of disposing to TSDF parawada as stipulated by the Board in the Consent Order.
13. The industry has dumped the used plastic liners, carbouys, scrap haphazardly in the premises and the industry has to improve housekeeping in the premises.
14. The industry is dumping the ash from the boiler in the south – east corner of the premises and is spraying water on the ash thereby forming pools in the area. The industry shall dispose the ash to the brick manufacturers regularly instead of dumping towards south-east corner of the premises.
15. The industry has stored about 8 Nos.of SO_2 cylinders of 800 Kgs each. The industry has to provide close shed having water safety pit for the storage of SO_2 _ cylinders. Also, the industry has to provide vent condensers to mitigate the solvent losses from the solvent storage tanks.
16. In the CFO order the industry is directed to provide separate air pollution control systems (Multi cyclone dust collectors) for 3 TPH and 4 TPH boilers as educational institute exists in the vicinity of the industry. Also directed to provide Separate stacks to the two boilers. The industry has not complied.
17. The industry is disposing the MEE salts/ETP sludge to Cement industries/ preprocessing units instead of TSDF parwada as stipulated in the CFE Order. The industry has disposed spent carbon of 3,400 Kgs ie., 18.88 Kgs/day (avg) as against permitted quantity of 22.81 Kgs/day, Iron sludge of 10,100 Kgs ie., 56.11 Kgs/day (avg) as against permitted quantity of 78.71 Kgs/day, Organic / Solvent residue of 50,750 Kgs ie.,281.94 Kgs/day (avg) as against permitted quantity of 255.89 Kgs/day and MEE salts/ETP sludge of 286.38 Kgs/day (avg) as against permitted 234.95 Kgs/day during the period from Nov, 2019 to Apr, 2020.
18. The industry has stored about 2700 Kgs of Spent carbon, 6000 Kgs iron sludge,Organic residue of about 24,000 Kgs and MEE/ETP sludge of about 21,000 Kgs in the premises. The industry is dumping the MEE salts in the Solar Evaporation Pond and is filled to the brim level of the Solar Evaporation Pond (SEP). The hazardous waste was stored Haphazardly and spillages of carbon, residue and also MEE salts were observed all around the ETP area.
19. The solvent storage tanks are not connected with vent condensers to prevent emission of solvent vapours.
20. The officials of Zonal Laboratory have conducted ambient air quality monitoring (AAQ) near the Warehouse building in the downstream of the industry on 23.05.2020 and PM10 is 81.1 against 100 µg/M3, SO2 12.5 against 80 µg/M3 and NO2 24.2 against 80 µg/M3
21. The industry has replaced the Centrifuges with Agitated Nutch Filter Driers (ANFD) to control the odour nuisance.
22. During the inspection, the Volatile Organic Compounds (VOC) was monitored in thepremises and was recorded in the range of 0.1 to 0.5 PPM within the premises. The industry has provided VOC meter without data logger.
23. The industry has provided 2Nos. of double stage scrubbers in Production Block C with caustic lye as a scrubbing solution for scrubbing the SO2 emissions and 1 No. of single stage scrubber in production Block-B with water as a scrubbing solution for scrubbing the HCL emissions The industry has provided online pH meter only for the scrubber provided in the Block- B and pH meter is not provided with auto recording

system. However, the industry has not provided online pH meter for the scrubber provided in the Block.

24. The monitoring was carried to scrubber vent connected to PTFE(poly tetra fluoro ethane double stage scrubber), the PM is 20 against 115 mg/nm3, SO2 24.61 mg/NM3 and HCL 27.99 mg/NM3 against 35 mg/NM3.
25. The monitoring was carried to scrubber vent connected to PTFE(poly tetra fluoro ethane single stage scrubber), the PM is 14 against 115 mg/nm3, SO2 30.76 mg/NM3 and HCL 33.89 mg/NM3 against 35 mg/NM3.
26. During the inspection industry was operating only 3 TPH boiler and the officials of Zonal Laboratory have conducted stack monitoring for the stack attached to the boiler and the scrubbers on 23.05.2020. However it was reported that monitoring was carried to 3 TPH boiler and PM value is 92.5mg/NM3 against 115 mg/Nm3 and SO2 is 35.89 mg/Nm3.
27. The samples of high TDS effluents from collection tank, low TDS effluent equalization tank MEE feed, MEE condensate, RO feed, RO rejects, RO permeate in the premises were collected and submitted to Zonal Laboratory for analysis purpose. The analysis report shows that the industry is not segregating the HTDS and LTDS effluent properly.

WHEREAS vide reference 4th cited, legal hearing was conducted before the External Advisory Committee (Task Force) Meeting of A.P. Pollution Control Board on 04.06.2020. The complainants from Rachanapalli village attended the meeting at the RO, Anantapur through VC and submitted that the industry is causing air, water and land pollution in the area. The representatives of the industry pleaded for one month time as there is shortage of staff due to COVID lockdown and submitted the letter committing that the following tasks will be done as per schedule:

Sl. No.	Task to be carried out	Committed date of completion by the industry
1.	Disposal of the used plastic liners, carbuoys, scrap and other plastic wastes to the authorised recyclers.	08.06.2020
2.	Shifting the drums stored on the naked soil to the raised, secured platform with shed and spillage collection system.	11.06.2020
3.	Removing the ash disposed in south East corner of the industry and disposing it and also leveling the land.	12.06.2020
4.	Removal of MEE salts and ETP sludge stored in the solar evaporation pond, and disposal to TSDF, Nellore.	15.06.2020
5.	Providing closed shed having water safety pit for the storage of SO_2 cylinders.	16.06.2020
6.	Dismantling of below ground level effluent collection tank of Block-B and providing closed conveyance HD pipe line to the above ground level tanks at ETP area.	18.06.2020
7.	Providing drum detoxification facility with provision for collection of waste water and pumping facility to ETP.	18.06.2020
8.	Providing separate water meters for assessing the exact quantity of water used for each of the different purposes and maintaining record.	20.06.2020
9.	Providing 2 Nos of drum storage sheds with dyke walls, proper drains and leachate collection system to pump back the leachate to MEE.	25.06.2020
10.	Covering of the above ground level effluent storage tanks and the biological ETP with roofs.	25.06.2020
11.	Providing tiled flooring, proper drains and leachate collection system in the entire MEE and Biological ETP area.	25.06.2020
12.	Providing vent condensers for all the solvent storage tanks to mitigate the solvent loses from the solvent storage tanks.	25.06.2020
13.	Providing double stage scrubber in the place of existing single stage scrubber in Block-B and providing data logger facility to the online pH meter to the scrubber of production Block-B.	30.06.2020
14.	Providing Data logger to the VOC meter installed in the industry, and connecting it to CPCB and APPCB web sites.	05.07.2020
15.	Providing Online pH meter to the scrubber of production Block-C with a data logger.	05.07.2020

16.	Providing flow meters at the inlet and out let of stripper, MEE concentrate, RO system, ATFD condensate with totalizers.	05.07.2020
17.	Providing the online effluent quality monitoring system for measurement of pH, BOD, COD, TSS, Cr and As, and connecting it to CPCB / APPCB web sites.	05.07.2020

After detailed discussions, the committee recommended to issue stop production order to the industry and to direct the industry to **submit the BG for Rs 4.0 Lakhs** towards the compliance of the above. The Board hereby issues Stop Production Order under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.31 (A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 and directed to comply with the above.

You are hereby directed to note that, should you misuse this order to operate the unit your unit will be closed under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988, and under Section 31 (A) of Air (Prevention & Control of Pollution) Amendment Act, 1987, in the interest of Public Health and Environment and you will be also liable for prosecution in the Court of Judicial Magistrate First Class under Sec.41 (2) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.37 (1) of Air (Prevention and Control of Pollution) Amendment Act, 1987, the punishment for which includes imprisonment for a term which shall not be less than one year six months and which may be extended to six years and with fine.

This Order comes into effect from today i.e., 16.06.2020.

Sd/-
CHAIRMAN,
APPCB.

To
M/s.Siflon Drugs, Sy.No.25/4,
Rachanapalli (V), Anantapur
District - 515 004.

Copy to:

1. The Joint Chief Environmental Engineer, Zonal Office, Kurnool for information and the officials of Zonal Office and the Zonal Lab shall visit the industry on weekly basis to report the progress on implementation of the tasks specified. All the ground water samples from the adjoining villages within the radial distance of 1 Km shall be collected along with the coordinates of latitude and longitudes and shall be analyzed.

2. The Environmental Engineer, Regional Office, Ananthapur for information is directed to submit compliance report on stop production order within 24 hours to Board office.

// T.C.F.B.O. //

JOINT CHIEF ENVIRONMENTAL ENGINEER
UH-II

ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14, D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari street, Kasturibaipet, Vijayawada – 520 010

Phone:0866-2463200.
Grams : Kalusya Nivarana
Website :www.appcb.ap.nic.in

Order No.82/APPCB/UH-II/TF/ANTP/2016- **Date: 22.07.2020.**

REVOCATION OF STOP PRODUCTION ORDER

Sub: **APPCB – UH-II - TF –** M/s.Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapur District – Stop production order issued – Industry request for revocation of Stop production order - **Revocation of Stop Production Order –** Issued - Reg.

Ref:

1. Consent Order No. APPCB /KNL /ATP /1060 /HO /CFO&HWA/ 2018, dated 21.06.2018 with a validity upto 30.04.2022.
2. Complaint from Sri Thopudurthi Prakash Reddy, Hon'ble MLA, Rapthadu Assembly Constituency
3. Stop production Order issued by the Board vide Order No.82/APPCB/UH-II/ANTP/2020, dated 16.06.2020.
4. The industry request for revocation of stop production order dated 08.07.2020
5. Inspection of the industry by SEE, ZO, Kurnool and EE, RO, Anantapur on 01.07.2020 & 07.07.2020.

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WHEREAS you are operating industry in the name of M/s. Siflon Drugs located at Sy.No.25/4, Rachanapalli (V), Anantapuram District, A.P in an extent of 13.19 acres and engaged in the manufacture of Veterinary Drugs & Intermediates.

WHEREAS vide reference 1st cited, the Board issued CFO dated 21.06.2018 valid upto 30.04.2022.

WHEREAS the Board vide reference 2nd cited, has received representation of Sri Thopudurthi Prakash Reddy, Hon'ble MLA, Rapthadu Assembly Constituency submitted to the Hon'ble Chief Minister, Govt.of Andhra Pradesh regarding Pollution problems from M/s. Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapuram District dt 22.05.2020

WHEREAS the RO officials along with JSO, Zonal Laboratory Kurnool inspected the industry on 22.05.2020 & 23.05.2020.

WHEREAS the Board vide reference 3rd cited, issued stop production order to the industry on 16.06.2020 after reviewing the issue in the EAC (TF) meeting held on 04.06.2020.

WHEREAS the industry requested the Board office for the revocation of stop production order dated 08.07.2020.

WHEREAS vide reference 5th cited, the Board officials inspected the industry and surroundings on 01.07.2020 & 07.07.2020. During the inspection, the industry was not in operation, The status of compliance of the commitment given by the industry for fulfilling the tasks, is submitted below:

Sl. No	Task to be carried out	Committed date of completion by the industry	Present status of the Commitment
1.	Disposing the used plastic liners, carbuoys, scrap and other plastic wastes.	08.06.2020	Completed. Disposed completely

2.	Shifting the drums stored on the naked soil to the raised, secured platform with shed and spillage collection system.	11.06.2020	Completed. Drums stored on the naked soil were shifted to a newly built shed with secured platform. Spillage collection system is also provided.
3.	Removing the ash disposed in south East corner of the industry and disposing it and also leveling the land.	12.06.2020	Completed. 70 Tons of ash was disposed to the brick manufactures. The land is filled with red soil and 46 saplings are planted.
4.	Removal of MEE salts and ETP sludge stored in the solar evaporation pond, and disposal to TSDF, Nellore.	15.06.2020	Completed. The MEE salts stored in the solar evaporation ponds to the tune of 47,940 T were removed and sent to TSDF, Nellore.
5.	Providing closed shed having water safety pit for the storage of SO_2 cylinders.	16.06.2020	Completed. Closed shed is constructed. Water safety pit is provided.
6.	Dismantling below ground level effluent collection tank of Block-B and providing closed conveyance HD pipe line to the above ground level tanks at ETP area.	18.06.2020	Completed. The below ground level tank was completely dismantled.
7.	Providing drum detoxification facility with collection of leachate and pumping it back to MEE.	18.06.2020	Completed. The drum detoxification facility along with Leachate collection system is provided.
8.	Providing separate water meters for assessing the exact	20.06.2020	Completed.
	quantity of water used for each of the different purposes and maintaining record.		The industry has provided water meters for intake borewell, process water, boiler feed and domestic water.
9.	Providing 2 Nos of drum storage sheds with dyke walls, proper drains and leachate collection system to pump back the leachate to MEE.	25.06.2020	Completed. The industry has provided 3 Nos.of drum storage sheds with dyke walls and leachate collection system. The industry has converted the solar evaporation pond area into a drum storage shed.
10.	Covering of the above ground level effluent storage tanks and the biological ETP with roofs.	25.06.2020	Completed. The industry has provided roof to the biological ETP and effluent storage tanks.
11.	Providing tiled flooring, proper drains and leachate collection system in the entire MEE and Biological ETP area.	25.06.2020	Completed. Tiled flooring along with leachate collection system is provided.

12.	Providing vent condensers for all the solvent storage tanks to mitigate the solvent loses from the solvent storage tanks.	25.06.2020	Completed. The industry has provided 4 Nos.of vent condensers for 4 Nos.of the solvent storage tanks.
13.	Providing double stage scrubber in the place of existing single stage scrubber in Block-B and providing data logger facility to the online pH meter to the scrubber of production Block-B.	30.06.2020	Completed. Double stage scrubber is provided and Data logger facility is also provided.
14.	Providing Data logger to the VOC meter installed in the industry, and connecting it to CPCB and APPCB web sites.	05.07.2020	Completed
15.	Providing Online pH meter to the scrubber of production Block-C with a data logger.	05.07.2020	Completed
16.	Providing flow meters at the inlet and out let of stripper, MEE concentrate, RO system, ATFD condensate with totalizers.	05.07.2020	Completed
17.	Providing the online effluent quality monitoring system for measurement of pH, BOD, COD, TSS, Cr and As, and connecting it to CPCB / APPCB web sites.	05.07.2020	Completed

In view of the facts mentioned above, the Board hereby issue **Revocation of Stop Production order** with the following directions under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.31 of Air (Prevention & Control of Pollution) Amendment Act, 1987:

1. The industry shall take all the necessary steps to reduce the odour nuisance.
2. The industry shall not manufacture new products and not exceeding the permitted quantity, other than those mentioned in the CFO.
3. The industry shall dispose the Plastic liners ,carbouys and scrap waste only to the authorized recyclers.
4. The industry shall operate the two stage scrubbers for scrubbing of process emissions at all emission sources. The industry shall maintain online pH meters to the scrubbers.
5. The industry shall dispose the spent solvents / mixed spent solvents as per the CFO order. The organic residue shall be disposed to the Authorized parties as per the CFO order.
6. There shall not be any discharge of waste water outside the industry premises.
7. The industry shall provide separate stacks for the 4 TPH and 3 TPH boilers as stipulated in the CFO order dt 21.06.2018.
8. The industry shall maintain the records of effluent generation and disposal.
9. The industry shall not cause any ground water contamination.
10. The online monitoring system shall be calibrated periodically as per equipment suppliers manual / CPCB guidelines before starting the production.
11. The industry shall prepare safety report and commission safety audit yearly. Industry shall prepare Hazop study report within 2 months.
12. The industry shall pay the Environmental Compensation to be levied by the Board shortly.

You are hereby directed to note that, should you violate any one of the conditions mentioned above, your unit will be closed under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988, and under Section 31 (A) of Air (Prevention & Control of

Pollution) Amendment Act, 1987, in the interest of Public Health and Environment and you will be also liable for prosecution in the Court of Judicial Magistrate First Class under Sec.41 (2) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.37(1) of Air (Prevention and Control of Pollution) Amendment Act, 1987, the punishment for which includes imprisonment for a term which shall not be less than one year six months and which may be extended to six years and with fine.

This Order comes into effect from today i.e., 22.07.2020.

Sd/-
MEMBER SECRETARY

To
M/s.Siflon Drugs,
Sy.No.25/4,
Rachanapalli (V),
Anantapur District.

Copy to:

1. The Joint Chief Environmental Engineer, A.P. Pollution Control Board, Zonal Office, Kurnool for information and to keep a close monitoring on the performance the equipment installed and monitor the ambient air quality and ground water quality in the vicinity of the unit and in the influence area and report periodically.
2. The Environmental Engineer, A.P. Pollution Control Board, Regional Office, Anantapur for information and to keep a close monitoring on the performance the equipment installed and monitor the ambient air quality and ground water quality in the vicinity of the unit and in the influence area and report periodically.

// T.C.F.B.O. //

JOINT CHIEF ENVIRONMENTAL ENGINEER
UH-II

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005
Certificate No.TC-7305

Y. ATCHUTA RAMAYYA
Senior Environmental Scientist (FAC)

ULR-TC7305190000000598 F

FORMAT No.APPCB/ZL/KNL/FM/66

ANALYSIS REPORT

Report No: KNL2007009 to 011

Sample Source : Ground water samples collected in the agricultural fields and villages around M/s. Siflon Drugs, Rachanapalli, Ananthapuramu.

Sample code & Location :

KNL2007009 : Bore well sample collected in the Agricultural filed of **Sri Ramaswami Sivarami Reddy and Sri Srinivasa Reddy** Combined bore well – Rachanapalli Village is at a distance of 250 – 300mtrs approximately in the western direction of the industry.

KNL2007010 : Bore well sample collected in the Agricultural filed of **Sri Ramaswami Sivarami Reddy** – Rachanapalli Village is at a distance of 250 – 300mtrs in the western direction of the industry.

KNL2007011 : Bore well sample collected in the Agricultural filed of **Sri C. Nagaraju**– Rachanapalli Village at a distance of 600 – 650mtrs in the northern direction of the industry.

Sample collected by : JSO, Zonal Laboratory, Kurnool
Sample collected on : 01.07.2020 & 02.07.2020
Sample received on : 02.07.2020
Report issued on : 07.07.2020

Sl. No	Parameter	Values			BIS Standard *		Test Method
		009	010	011	Requirement (Acceptable limit)	Permissible limit in the absence of alternate source	
1.	pH	7.5	6.9	7.5	6.5 – 8.5	No relaxation	APHA (23rd Edition) 4500-H+B: 2017, Page. 4-95 to 4-99
2.	Electrical Conductivity (EC)	1760	2450	820	--	--	APHA (23rd Edition) 2510-B: 2017, Page. 2-58 to 2-59
3.	Total Suspended Solids (TSS)	4	6	5	--	--	APHA (23rd Edition) 2540-D: 2017, Page. 2-70 to 2-71
4.	Total Dissolved Solids (TDS)	1210	1421	560	500	2000	APHA (23rd Edition) 2540-C: 2017 Page. 2-69 to 2-70
5.	Oil & Grease	BDL	BDL	BDL	--	--	APHA (23rd Edition) 5520-B: 2017, Page. 5-42 to 5-44
6.	Total Hardness (as $CaCo_3$)	324	404	224	200	600	APHA (23rd Edition) 2340-C: 2017, Page. 2-48 to 2-50
7.	Total alkalinity (as $CaCo_3$)	548	532	309	200	600	APHA (23rd Edition) 2320-B: 2017, Page. 2-37 to 2-39
8.	Chlorides (as Cl^-)	265	360	80	250	1000	APHA (23rd Edition) 4500-Cl B: 2017, Page. 4-75 to 4-76
9.	Sulphates (as So_4^{2-})	96	132	44	200	400	APHA (23rd Edition) 4500-SO_4 E: 2017Page. 4-199 to 4-200
10.	Ortho Phosphates (as $Po_4^{3-}P$)	0.05	0.02	0.02	--	--	APHA (23rd Edition) 4500-P D: 2017, Page. 4-163 to 4-164
11.	Flourides (as F^-)	2.5	2.1	1.5	1.0	1.5	APHA (23rd Edition) 4500-F B&D : 2017, Page. 4-87 –4-88, & Page. 4-90 to 4-91
12.	Nitrates (as NO_3)	18.6	20.4	10.6	45	No relaxation	APHA (23rd Edition) 4500-NO_3-B: 2017, Page. 4-127
13.	Calcium (as Ca^{++})	56	82	51	75	200	APHA (23rd Edition) 3500-Ca B: 2017, Page. 3-69 to 3-70
14.	Magnesium (as Mg^{++})	45	49	23	30	100	APHA (23rd Edition) 3500-Mg B: 2017, Page. 3-86
15.	Sodium (as Na^+)	332	369	119	--	--	APHA (23rd Edition) 3500 Na B: 2017, Page. 3-99 – 3-100
16.	Potassium (as K^+)	1.2	1.5	1.5	--	--	APHA (23rd Edition) 3500-KB: 2017, Page. 3-89 to 3-90
17.	Chemical Oxygen Demand (COD)	8	10	4	--	--	APHA (23rd Edition) 5220-B: 2017, Page. 5-18 to 5-19
18.	Biochemical Oxygen Demand (BOD)	2.2	3.3	1.2	--	--	IS 3025 (Part 44): 1993 (Reaffirmed 2014)
19.	SAR	8.01	7.97	3.48	--	--	---
20.	% of Sodium	68.8	66.3	53.6	--	--	---
21.	Permeability Index (PI)	30.25	29.5	31.0	--	--	

* Indian standard Drinking water specification IS 10,500 : 2012

Remarks:

1. All values are expressed in mg/l except pH, EC, SAR, % of Sodium & PI
2. Results are related to samples as received.
3. BDL : Below Detectable Limit

SENIOR ENVIRONMENTAL SCIENTIST (FAC)

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL

Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool

Accredited by NABL as per ISO/IEC: 17025:2005

Certificate No.TC-7305

Y. ATCHUTA RAMAYYA
Senior Environmental Scientist (FAC)

ULR-TC7305190000000599 F

FORMAT No.APPCB/ZL/KNL/FM/66

ANALYSIS REPORT

Report No: KNL2007012 to 014

Sample Source : Ground water samples collected in the agricultural fields and villages around M/s. Siflon Drugs, Rachanapalli, Ananthapuramu.

Sample code & Location :

KNL2007012 : Bore well sample collected in the Agricultural filed of **Sri D. Mahaboob Basha** – Rachanapalli Village is at a distance of 660 – 700mtrs in the northern direction of the industry.

KNL2007013 : Bore well sample collected in the Agricultural filed of **Sri Manavalla. Mutyalappa** – Rachanapalli Village is at a distance of 680 – 720mtrs in the northern direction of the industry.

KNL2007014 : Bore well sample collected in the Agricultural filed of **Sri M. Ramanji** – Rachanapalli Village is at a distance of 740 – 760mtrs in the northern direction of the industry.

Sample collected by : JSO, Zonal Laboratory, Kurnool
Sample collected on : 01.07.2020 & 02.07.2020
Sample received on : 02.07.2020
Report issued on : 07.07.2020

Sl. No	Parameter	Values			BIS Standard *		Test Method
		012	013	014	Requirement Acceptible limit	Permissible limit in the absence of alternate source	
1.	pH	7.2	7.3	7.2	6.5 – 8.5	No relaxation	APHA (23rd Edition) 4500-H+B: 2017, Page. 4-95 to 4-99
2.	Electrical Conductivity	844	960	580	---	---	APHA (23rd Edition) 2510-B: 2017, Page. 2-58 to 2-59
3.	Total Suspended Solids (TSS)	5	4	5	---	---	APHA (23rd Edition) 2540-D: 2017, Page. 2-70 to 2-71
4.	Total Dissolved Solids (TDS)	590	587	348	500	2000	APHA (23rd Edition) 2540-C: 2017 Page. 2-69 to 2-70
5.	Oil & Grease	BDL	BDL	BDL	---	---	APHA (23rd Edition) 5520-B: 2017, Page. 5-42 to 5-44
6.	Total Hardness (as $CaCo_3$)	196	244	172	200	600	APHA (23rd Edition) 2340-C: 2017, Page. 2-48 to 2-50
7.	Total alkalinity (as $CaCo_3$)	333	337	187	200	600	APHA (23rd Edition) 2320-B: 2017, Page. 2-37 to 2-39
8.	Chlorides (as Cl^-)	78	92	66	250	1000	APHA (23rd Edition) 4500-Cl B: 2017, Page. 4-75 to 4-76
9.	Sulphates (as So_4^{2-})	43	48	16	200	400	APHA (23rd Edition) 4500-SO_4 E: 2017Page. 4-199 to 4-200
10.	Ortho Phosphates (as $Po_4^{3-}P$)	0.02	0.02	0.02	--	--	APHA (23rd Edition) 4500-P D: 2017, Page. 4-163 to 4-164
11.	Flourides (as F^-)	1.9	1.5	1.3	1.0	1.5	APHA (23rd Edition) 4500-F B&D : 2017, Page. 4-87 –4-88, & Page. 4-90 to 4-91
12.	Nitrates (as NO_3)	11.5	7.1	2.7	45	No relaxation	APHA (23rd Edition) 4500-NO_3-B: 2017, Page. 4-127
13.	Calcium (as Ca^{++})	56	54	57	75	200	APHA (23rd Edition) 3500-Ca B: 2017, Page. 3-69 to 3-70
14.	Magnesium (as Mg^{++})	14	26	11	30	100	APHA (23rd Edition) 3500-Mg B: 2017, Page. 3-86
15.	Sodium (as Na^+)	140	131	53	---	---	APHA (23rd Edition) 3500 Na B: 2017, Page. 3-99 – 3-100
16.	Potassium (as K^+)	1.4	1.0	1.1	---	---	APHA (23rd Edition) 3500-KB: 2017, Page. 3-89 to 3-90
17.	Chemical Oxygen Demand (COD)	5.0	10.0	7.0	---	---	APHA (23rd Edition) 5220-B: 2017, Page. 5-18 to 5-19
18.	Biochemical Oxygen Demand (BOD)	1.2	2.3	1.7	---	---	IS 3025 (Part 44): 1993 (Reaffirmed 2014)
19.	SAR	4.34	3.67	1.68	---	---	---
20.	% of Sodium	60.5	54	37.9	---	---	---
21.	Permeability Index	31.81	30.31	34.25	---	---	

* Indian standard Drinking water specification IS 10,500 : 2012

Remarks:

1. All values are expressed in mg/l except pH, EC, SAR, % of Sodium & PI
2. Results are related to samples as received.
3. BDL : Below Detectable Limit

SENIOR ENVIRONMENTAL SCIENTIST (FAC)

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ZONAL LABORATORY : KURNOOL

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Y. ATCHUTA RAMAYYA
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ULR-TC7305190000000600 F

FORMAT No.APPCB/ZL/KNL/FM/66

ANALYSIS REPORT

Report No: KNL2007015 to 017

Sample Source : Ground water samples collected in the agricultural fields and villages around M/s. Siflon Drugs, Rachanapalli, Ananthapuramu.

Sample code & Location :

KNL2007015 : Bore well sample collected at **Leprosy Colony** – Rachanapalli Village is at a distance of 800 – 850mtrs in the western direction of the industry.

KNL2007016 : Bore well sample collected in the house of **Sri Guruvalla Ram Mohan Reddy** - NCC Nagar – Rachanapalli Village is at a distance of 1Km in the western direction of the industry.

KNL2007017 : Bore well sample collected in the sump of **Sri St. Joseph School Campus** – Rachanapalli Village is at a distance of 400 – 420mtrs in the southern direction of the industry.

Sample collected by : JSO, Zonal Laboratory, Kurnool
Sample collected on : 01.07.2020 & 02.07.2020
Sample received on : 02.07.2020
Report issued on : 07.07.2020

Sl. No	Parameter	Values			BIS Standard *		Test Method
		015	016	017	Requirement Acceptible limit	Permissible limit in the absence of alternate source	
1.	pH	7.2	7.1	7.5	6.5 – 8.5	No relaxation	APHA (23rd Edition) 4500-H+B: 2017, Page. 4-95 to 4-99
2.	Electrical Conductivity	1540	2560	2700	--	--	APHA (23rd Edition) 2510-B: 2017, Page. 2-58 to 2-59
3.	Total Suspended Solids (TSS)	6	4	5	--	--	APHA (23rd Edition) 2540-D: 2017, Page. 2-70 to 2-71
4.	Total Dissolved Solids (TDS)	924	1540	1620	500	2000	APHA (23rd Edition) 2540-C: 2017 Page. 2-69 to 2-70
5.	Oil & Grease	BDL	BDL	BDL			APHA (23rd Edition) 5520-B: 2017, Page. 5-42 to 5-44
6.	Total Hardness (as $CaCo_3$)	212	324	376	200	600	APHA (23rd Edition) 2340-C: 2017, Page. 2-48 to 2-50
7.	Total alkalinity (as $CaCo_3$)	451	564	479	200	600	APHA (23rd Edition) 2320-B: 2017, Page. 2-37 to 2-39
8.	Chlorides (as Cl^-)	172	375	480	250	1000	APHA (23rd Edition) 4500-Cl B: 2017, Page. 4-75 to 4-76
9.	Sulphates (as So_4^{2-})	80	164	169	200	400	APHA (23rd Edition) 4500-SO_4 E: 2017Page. 4-199 to 4-200
10.	Ortho Phosphates (as $Po_4^{3-}P$)	0.02	0.02	0.02	--	--	APHA (23rd Edition) 4500-P D: 2017, Page. 4-163 to 4-164
11.	Flourides (as F^-)	2.5	2.6	2.4	1.0	1.5	APHA (23rd Edition) 4500-F^- B&D : 2017, Page. 4-87 –4-88, & Page. 4-90 to 4-91
12.	Nitrates (as NO_3)	8	8.9	7.1	45	No relaxation	APHA (23rd Edition) 4500-NO_3-B: 2017, Page. 4-127
13.	Calcium (as Ca^{++})	43	56	53	75	200	APHA (23rd Edition) 3500-Ca B: 2017, Page. 3-69 to 3-70
14.	Magnesium (as Mg^{++})	25	45	59	30	100	APHA (23rd Edition) 3500-Mg B: 2017, Page. 3-86
15.	Sodium (as Na^+)	268	442	449	--	--	APHA (23rd Edition) 3500 Na B: 2017, Page. 3-99 – 3-100
16.	Potassium (as K^+)	1.1	1.1	2.0	--	--	APHA (23rd Edition) 3500-KB: 2017, Page. 3-89 to 3-90
17.	Chemical Oxygen Demand (COD)	7	17	12	--	--	APHA (23rd Edition) 5220-B: 2017, Page. 5-18 to 5-19
18.	Biochemical Oxygen Demand (BOD)	1.7	4.3	3.7	--	--	IS 3025 (Part 44): 1993 (Reaffirmed 2014)
19.	SAR	8.04	10.7	10.1	--	--	---
20.	% of Sodium	73.3	74.7	72.1	--	--	---
21.	Permeability Index	30.62	32.31	30.99	--	--	

* Indian standard Drinking water specification IS 10,500 : 2012

Remarks:

1. All values are expressed in mg/l except pH, EC, SAR, % of Sodium & PI
2. Results are related to samples as received.
3. BDL : Below Detectable Limit

SENIOR ENVIRONMENTAL SCIENTIST (FAC)

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ULR-TC7305190000000601 F **FORMAT No.APPCB/ZL/KNL/FM/66**

ANALYSIS REPORT

Report No: KNL2007018 to 020

Sample Source : Ground water samples collected in the agricultural fields and villages around M/s. Siflon Drugs, Rachanapalli, Ananthapuramu.

Sample code & Location :

KNL2007018 : Bore well sample collected in the Agricultural filed of **Sri P.Satyanarayana Reddy** – Rachanapalli Village is at a distance of 300 – 340 mtrs in the south-east direction of the industry.

KNL2007019 : Bore well sample collected at Kodimi Cross Road, Bharathi Nagar Colony **near Sri Muthimadugu. Surya Nalappa** House – Rachanapalli Village is at a distance of 500 to 550 mtrs in the eastern direction of the industry.

KNL2007020 : Bore well sample collected Near security gate of **St. Joseph school Campus in the presence of** Chinathapandu. Sri Damodar Reddy– Rachanapalli Village is at a distance of 200 to 250 mtrs in the south-west direction of the industry.

Sample collected by : JSO, Zonal Laboratory, Kurnool
Sample collected on : 01.07.2020 & 02.07.2020
Sample received on : 02.07.2020
Report issued on : 07.07.2020

Sl. No	Parameter	Values			BIS Standard *		Test Method
		018	019	020	Requirement Acceptible limit	Permissible limit in the absence of alternate source	
1.	pH	7.3	7.3	72	6.5 – 8.5	No relaxation	APHA (23rd Edition) 4500-H+B: 2017, Page. 4-95 to 4-99
2.	Electrical Conductivity	1740	1134	2410	--	--	APHA (23rd Edition) 2510-B: 2017, Page. 2-58 to 2-59
3.	Total Suspended Solids (TSS)	6	4	4	--	--	APHA (23rd Edition) 2540-D: 2017, Page. 2-70 to 2-71
4.	Total Dissolved Solids (TDS)	1036	682	1442	500	2000	APHA (23rd Edition) 2540-C: 2017 Page. 2-69 to 2-70
5.	Oil & Grease	BDL	BDL	BDL	--	--	APHA (23rd Edition) 5520-B: 2017, Page. 5-42 to 5-44
6.	Total Hardness (as $CaCo_3$)	372	208	452	200	600	APHA (23rd Edition) 2340-C: 2017, Page. 2-48 to 2-50
7.	Total alkalinity (as $CaCo_3$)	536	346	463	200	600	APHA (23rd Edition) 2320-B: 2017, Page. 2-37 to 2-39
8.	Chlorides (as Cl^-)	212	110	385	250	1000	APHA (23rd Edition) 4500-Cl B: 2017, Page. 4-75 to 4-76
9.	Sulphates (as So_4^{2-})	70	70	170	200	400	APHA (23rd Edition) 4500-SO_4 E: 2017Page. 4-199 to 4-200
10.	Ortho Phosphates (as $Po_4^{3-}P$)	0.02	0.04	0.17	--	--	APHA (23rd Edition) 4500-P D: 2017, Page. 4-163 to 4-164
11.	Flourides (as F^-)	2.3	2.3	2.3	1.0	1.5	APHA (23rd Edition) 4500-F^- B&D : 2017, Page. 4-87 –4-88, & Page. 4-90 to 4-91
12.	Nitrates (as NO_3)	7.8	6.2	24.8	45	No relaxation	APHA (23rd Edition) 4500-NO_3-B: 2017, Page. 4-127
13.	Calcium (as Ca^{++})	38	30	75	75	200	APHA (23rd Edition) 3500-Ca B: 2017, Page. 3-69 to 3-70
14.	Magnesium (as Mg^{++})	67	32	64	30	100	APHA (23rd Edition) 3500-Mg B: 2017, Page. 3-86
15.	Sodium (as Na^+)	252	174	350	--	--	APHA (23rd Edition) 3500 Na B: 2017, Page. 3-99 – 3-100
16.	Potassium (as K^+)	4.0	1.0	2.0	--	--	APHA (23rd Edition) 3500-KB: 2017, Page. 3-89 to 3-90
17.	Chemical Oxygen Demand (COD)	10	8	15	--	--	APHA (23rd Edition) 5220-B: 2017, Page. 5-18 to 5-19
18.	Biochemical Oxygen Demand (BOD)	3.3	2.8	3.8	--	--	IS 3025 (Part 44): 1993 (Reaffirmed 2014)
19.	SAR	5.70	5.27	7.17	--	--	--
20.	% of Sodium	59.4	64.6	62.7	--	--	--
21.	Permeability Index	28.73	30.06	27.78	--	--	--

* Indian standard Drinking water specification IS 10,500 : 2012

Remarks:

1. All values are expressed in mg/l except pH, EC, SAR, % of Sodium & PI
2. Results are related to samples as received.
3. BDL : Below Detectable Limit

SENIOR ENVIRONMENTAL SCIENTIST (FAC)

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ULR-TC7305190000000602 F

FORMAT No.APPCB/ZL/KNL/FM/66

ANALYSIS REPORT

Report No: KNL2007021 to 023

Sample Source : Ground water samples collected in the agricultural fields and villages around M/s. Siflon Drugs, Rachanapalli, Ananthapuramu.

Sample code & Location :

KNL2007021 : Bore well sample collected in the Agricultural filed of **Sri G. Syam Sundhar Reddy** – Rachanapalli Village is at a distance of 400 – 450 mtrs in the western direction of the industry.

KNL2007022 : Bore well sample collected in the Agricultural filed of **Sri G. Niranjan Reddy** – Rachanapalli Village is at a distance of 550 – 600 mtrs in the western direction of the industry.

KNL2007023 : Rachanapalli Panchayathi Bore Well sample collected near Sri Chirajeevi Reddy college – Rachanapalli Village is at a distance of 500 – 600 mtrs in the south-east direction of the industry.

Sample collected by : JSO, Zonal Laboratory, Kurnool
Sample collected on : 01.07.2020 & 02.07.2020
Sample received on : 02.07.2020
Report issued on : 07.07.2020

Sl. No	Parameter	Values			BIS Standard *		Test Method
		021	022	023	Requirement Acceptible limit	Permissible limit in the absence of alternate source	
1.	pH	6.8	7.1	7.2	6.5 – 8.5	No relaxation	APHA (23rd Edition) 4500-H+B: 2017, Page. 4-95 to 4-99
2.	Electrical Conductivity	3183	2610	1964	--	--	APHA (23rd Edition) 2510-B: 2017, Page. 2-58 to 2-59
3.	Total Suspended Solids (TSS)	4	6	4	--	--	APHA (23rd Edition) 2540-D: 2017, Page. 2-70 to 2-71
4.	Total Dissolved Solids (TDS)	1910	1560	1180	500	2000	APHA (23rd Edition) 2540-C: 2017 Page. 2-69 to 2-70
5.	Oil & Grease	BDL	BDL	BDL	--	--	APHA (23rd Edition) 5520-B: 2017, Page. 5-42 to 5-44
6.	Total Hardness (as $CaCo_3$)	627	304	312	200	600	APHA (23rd Edition) 2340-C: 2017, Page. 2-48 to 2-50
7.	Total alkalinity (as $CaCo_3$)	680	479	410	200	600	APHA (23rd Edition) 2320-B: 2017, Page. 2-37 to 2-39
8.	Chlorides (as Cl^-)	422	430	315	250	1000	APHA (23rd Edition) 4500-Cl B: 2017, Page. 4-75 to 4-76
9.	Sulphates (as So_4^{2-})	240	167	109	200	400	APHA (23rd Edition) 4500-SO_4 E: 2017Page. 4-199 to 4-200
10.	Ortho Phosphates (as $Po_4^{3-}P$)	0.04	0.02	0.03	--	--	APHA (23rd Edition) 4500-P D: 2017, Page. 4-163 to 4-164
11.	Flourides (as F^-)	2.0	2.0	2.0	1.0	1.5	APHA (23rd Edition) 4500-F^- B&D : 2017, Page. 4-87 –4-88, & Page. 4-90 to 4-91
12.	Nitrates (as NO_3)	36.7	16.8	17.7	45	No relaxation	APHA (23rd Edition) 4500-NO_3-B: 2017, Page. 4-127
13.	Calcium (as Ca^{++})	114	43	46	75	200	APHA (23rd Edition) 3500-Ca B: 2017, Page. 3-69 to 3-70
14.	Magnesium (as Mg^{++})	83	48	48	30	100	APHA (23rd Edition) 3500-Mg B: 2017, Page. 3-86
15.	Sodium (as Na^+)	430	448	310	--	--	APHA (23rd Edition) 3500 Na B: 2017, Page. 3-99 – 3-100
16.	Potassium (as K^+)	2.6	1.5	1.6	--	--	APHA (23rd Edition) 3500-KB: 2017, Page. 3-89 to 3-90
17.	Chemical Oxygen Demand (COD)	38	12	11	--	--	APHA (23rd Edition) 5220-B: 2017, Page. 5-18 to 5-19
18.	Biochemical Oxygen Demand (BOD)	12	3.8	3.2	--	--	IS 3025 (Part 44): 1993 (Reaffirmed 2014)
19.	SAR	7.48	11.16	7.63	--	--	--
20.	% of Sodium	59.79	76.07	68.21	--	--	--
21.	Permeability Index	30.52	31.60	28.0	--	--	--

* Indian standard Drinking water specification IS 10,500 : 2012

Remarks:

1. All values are expressed in mg/l except pH, EC, SAR, % of Sodium & PI
2. Results are related to samples as received.
3. BDL : Below Detectable Limit

SENIOR ENVIRONMENTAL SCIENTIST (FAC)

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ULR-TC7305190000000603 F

FORMAT No.APPCB/ZL/KNL/FM/66

ANALYSIS REPORT

Report No: KNL2007024 to 026

Sample Source : Ground water samples collected in the agricultural fields and villages around M/s. Siflon Drugs, Rachanapalli, Ananthapuramu.

Sample code & Location :

KNL2007024 : Bore well sample collected in the NCC Nagar at the house of **Sri Gonuguntla Surendra** – Rachanapalli Village is at a distance of 300 – 320 mtrs in the north-eastern direction of the industry.

KNL2007025 : Bore well sample collected in the Agricultural filed of **Sri M. Venkatesh** – Rachanapalli Village is at a distance of 900 – 920 mtrs in the north-eastern direction of the industry.

KNL2007026 : Hand Pump sample collected at Rachanapalli Village is at a distance of 1Km to 1.2Km in north-eastern direction of the industry.

Sample collected by : JSO, Zonal Laboratory, Kurnool
Sample collected on : 01.07.2020 & 02.07.2020
Sample received on : 02.07.2020
Report issued on : 07.07.2020

Sl. No	Parameter	Values			BIS Standard *		Test Method
		024	025	026	Requirement Acceptible limit	Permissible limit in the absence of alternate source	
1.	pH	6.6	6.9	7.2	6.5 – 8.5	No relaxation	APHA (23rd Edition) 4500-H+B: 2017, Page. 4-95 to 4-99
2.	Electrical Conductivity	4700	3120	3208	--	--	APHA (23rd Edition) 2510-B: 2017, Page. 2-58 to 2-59
3.	Total Suspended Solids (TSS)	16	4	4	--	--	APHA (23rd Edition) 2540-D: 2017, Page. 2-70 to 2-71
4.	Total Dissolved Solids (TDS)	2820	1868	1924	500	2000	APHA (23rd Edition) 2540-C: 2017 Page. 2-69 to 2-70
5.	Oil & Grease	12.4	BDL	BDL	--	--	APHA (23rd Edition) 5520-B: 2017, Page. 5-42 to 5-44
6.	Total Hardness (as $CaCo_3$)	991	640	320	200	600	APHA (23rd Edition) 2340-C: 2017, Page. 2-48 to 2-50
7.	Total alkalinity (as $CaCo_3$)	844	455	702	200	600	APHA (23rd Edition) 2320-B: 2017, Page. 2-37 to 2-39
8.	Chlorides (as Cl^-)	780	485	480	250	1000	APHA (23rd Edition) 4500-Cl B: 2017, Page. 4-75 to 4-76
9.	Sulphates (as So_4^{2-})	360	383	187	200	400	APHA (23rd Edition) 4500-SO_4 E: 2017Page. 4-199 to 4-200
10.	Ortho Phosphates (as $Po_4^{3-}P$)	0.06	0.02	0.26	--	--	APHA (23rd Edition) 4500-P D: 2017, Page. 4-163 to 4-164
11.	Flourides (as F^-)	2.2	2.5	2.6	1.0	1.5	APHA (23rd Edition) 4500-F^- B&D : 2017, Page. 4-87 –4-88, & Page. 4-90 to 4-91
12.	Nitrates (as NO_3)	41.6	18.6	16.8	45	No relaxation	APHA (23rd Edition) 4500-NO_3-B: 2017, Page. 4-127
13.	Calcium (as Ca^{++})	120	82	43	75	200	APHA (23rd Edition) 3500-Ca B: 2017, Page. 3-69 to 3-70
14.	Magnesium (as Mg^{++})	168	106	52	30	100	APHA (23rd Edition) 3500-Mg B: 2017, Page. 3-86
15.	Sodium (as Na^+)	632	428	586	--	--	APHA (23rd Edition) 3500 Na B: 2017, Page. 3-99 – 3-100
16.	Potassium (as K^+)	3.4	2.3	3.2	--	--	APHA (23rd Edition) 3500-KB: 2017, Page. 3-89 to 3-90
17.	Chemical Oxygen Demand (COD)	170	15	12	--	--	APHA (23rd Edition) 5220-B: 2017, Page. 5-18 to 5-19
18.	Biochemical Oxygen Demand (BOD)	54	3.8	2.7	--	--	IS 3025 (Part 44): 1993 (Reaffirmed 2014)
19.	SAR	8.74	7.36	14.22	--	--	---
20.	% of Sodium	58.02	59.1	79.67	--	--	---
21.	Permeability Index	36.18	28.22	37.23	--	--	

* Indian standard Drinking water specification IS 10,500 : 2012

Remarks:

1. All values are expressed in mg/l except pH, EC, SAR, % of Sodium & PI
2. Results are related to samples as received.
3. BDL : Below Detectable Limit

SENIOR ENVIRONMENTAL SCIENTIST (FAC)

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ZONAL LABORATORY : KURNOOL

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FORMAT No.APPCB/ZL/KNL/FM/66

ANALYSIS REPORT

Report No: KNL2007027 to 029

Sample Source : Ground water samples collected in the agricultural fields and villages around M/s. Siflon Drugs, Rachanapalli, Ananthapuramu.

Sample code & Location :

KNL2007027 : Bore well sample collected in the Agricultural filed of **Sri Kummari Adinarayana**– Rachanapalli Village is at a distance of 800 – 850mtrs in the north-eastern direction of the industry.

KNL2007028 : Bore well sample collected in the Agricultural filed of **Sri Bella Nagendra** – Kodimi Village is at a distance of 800 – 850 mtrs in the north-eastern direction of the industry.

KNL2007029 : Hand Pump sample collected Near **Ramayalam** of Kodimi Village is at a distance of 1.1 to 1.5 Km in the eastern direction of the industry.

Sample collected by : JSO, Zonal Laboratory, Kurnool
Sample collected on : 01.07.2020 & 02.07.2020
Sample received on : 02.07.2020
Report issued on : 07.07.2020

Sl. No	Parameter	Values			BIS Standard *		Test Method
		027	028	029	Requirement Acceptible limit	Permissible limit in the absence of alternate source	
1.	pH	7.0	6.9	7.2	6.5 – 8.5	No relaxation	APHA (23rd Edition) 4500-H+B: 2017, Page. 4-95 to 4-99
2.	Electrical Conductivity	1460	3153	1903	--	--	APHA (23rd Edition) 2510-B: 2017, Page. 2-58 to 2-59
3.	Total Suspended Solids (TSS)	4	4	4	--	--	APHA (23rd Edition) 2540-D: 2017, Page. 2-70 to 2-71
4.	Total Dissolved Solids (TDS)	880	1892	1142	500	2000	APHA (23rd Edition) 2540-C: 2017 Page. 2-69 to 2-70
5.	Oil & Grease	BDL	BDL	BDL	--	--	APHA (23rd Edition) 5520-B: 2017, Page. 5-42 to 5-44
6.	Total Hardness (as $CaCo_3$)	280	473	228	200	600	APHA (23rd Edition) 2340-C: 2017, Page. 2-48 to 2-50
7.	Total alkalinity (as $CaCo_3$)	378	577	499	200	600	APHA (23rd Edition) 2320-B: 2017, Page. 2-37 to 2-39
8.	Chlorides (as Cl^-)	170	500	254	250	1000	APHA (23rd Edition) 4500-Cl B: 2017, Page. 4-75 to 4-76
9.	Sulphates (as So_4^{2-})	97	267	97	200	400	APHA (23rd Edition) 4500-SO_4 E: 2017Page. 4-199 to 4-200
10.	Ortho Phosphates (as $Po_4^{3-}P$)	0.17	0.18	0.07	--	--	APHA (23rd Edition) 4500-P D: 2017, Page. 4-163 to 4-164
11.	Flourides (as F^-)	1.9	2.6	2.5	1.0	1.5	APHA (23rd Edition) 4500-F^- B&D : 2017, Page. 4-87 –4-88, & Page. 4-90 to 4-91
12.	Nitrates (as NO_3)	14.2	5.3	7.9	45	No relaxation	APHA (23rd Edition) 4500-NO_3-B: 2017, Page. 4-127
13.	Calcium (as Ca^{++})	50	32	30	75	200	APHA (23rd Edition) 3500-Ca B: 2017, Page. 3-69 to 3-70
14.	Magnesium (as Mg^{++})	38	96	37	30	100	APHA (23rd Edition) 3500-Mg B: 2017, Page. 3-86
15.	Sodium (as Na^+)	210	508	342	--	--	APHA (23rd Edition) 3500 Na B: 2017, Page. 3-99 – 3-100
16.	Potassium (as K^+)	1.8	2.9	2.4	--	--	APHA (23rd Edition) 3500-KB: 2017, Page. 3-89 to 3-90
17.	Chemical Oxygen Demand (COD)	10	7	12	--	--	APHA (23rd Edition) 5220-B: 2017, Page. 5-18 to 5-19
18.	Biochemical Oxygen Demand (BOD)	2.0	1.7	2.2	--	--	IS 3025 (Part 44): 1993 (Reaffirmed 2014)
19.	SAR	5.45	10.14	9.87	--	--	---
20.	% of Sodium	61.7	69.79	76.38	--	--	---
21.	Permeability Index	27.77	32.85	31.15	--	--	

* Indian standard Drinking water specification IS 10,500 : 2012

Remarks:

1. All values are expressed in mg/l except pH, EC, SAR, % of Sodium & PI.
2. Results are related to samples as received.
3. BDL : Below Detectable Limit.

SENIOR ENVIRONMENTAL SCIENTIST (FAC)

++ END ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL

Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool

Accredited by NABL as per ISO/IEC: 17025:2005

Certificate No.TC-7305

Y. ATCHUTA RAMAYYA
Senior Environmental Scientist (FAC)

ULR-TC7305190000000605 F

FORMAT No.APPCB/ZL/KNL/FM/66

ANALYSIS REPORT

Report No: KNL2007030 to 033

Sample Source : Ground water samples collected in the agricultural fields and villages around M/s. Siflon Drugs, Rachanapalli, Ananthapuramu.

Sample code & Location :

KNL2007030 : **Rachanapalli Panchayathi Hand pump water** collected near main road – Rachanapalli Village Village is at a distance of 1.6 to 1.8 Km in the eastern direction of the industry.

KNL2007031 : **Syndicate Nagar Panchayathi** Bore Well – Near **Baladas House** – Syndicate Nagar Village is at a distance of 2.5 to 2.8 Kms in the eastern direction of the industry.

KNL2007032 : Bore Well sample collected at **MPP School** – Syndicate Nagar Village is at a distance of 2.6 Km to 2.8 Kms in the eastern direction of the industry.

KNL2007033 : Bore Well sample collected at **Anjaneya Swami Temple** – Syndicate Nagar Village is at a distance of 2.6 to 2.8 Kms in the eastern direction of the industry.

Sample collected by : JSO, Zonal Laboratory, Kurnool

Sample collected on : 01.07.2020 & 02.07.2020

Sample received on : 02.07.2020

Report issued on : 07.07.2020

Sl. No	Parameter	Values				BIS Standard *		Test Method
		030	031	032	033	Requirement Acceptible limit	Permiss ible limit in the absence of alternate source	
1.	pH	7.5	7.3	7.0	7.3	6.5 – 8.5	No relaxation	APHA (23rd Edition) 4500-H+B: 2017, Page. 4-95 to 4-99
2.	Electrical Conductivity	2016	1742	3430	2133	--	--	APHA (23rd Edition) 2510-B: 2017, Page. 2-58 to 2-59
3.	Total Suspended Solids (TSS)	6	4	4	5	--	--	APHA (23rd Edition) 2540-D: 2017, Page. 2-70 to 2-71
4.	Total Dissolved Solids (TDS)	1210	1043	2060	1280	500	2000	APHA (23rd Edition) 2540-C: 2017 Page. 2-69 to 2-70
5.	Oil & Grease	BDL	BDL	BDL	BDL	--	--	APHA (23rd Edition) 5520-B: 2017, Page. 5-42 to 5-44
6.	Total Hardness (as $CaCo_3$)	256	184	620	470	200	600	APHA (23rd Edition) 2340-C: 2017, Page. 2-48 to 2-50
7.	Total alkalinity (as $CaCo_3$)	593	463	536	447	200	600	APHA (23rd Edition) 2320-B: 2017, Page. 2-37 to 2-39
8.	Chlorides (as Cl^-)	220	182	710	375	250	1000	APHA (23rd Edition) 4500-Cl B: 2017, Page. 4-75 to 4-76
9.	Sulphates (as So_4^{2-})	89	116	186	88	200	400	APHA (23rd Edition) 4500-SO_4 E: 2017Page. 4-199 to 4-200
10.	Ortho Phosphates (as $Po_4^{3-}P$)	0.48	0.23	0.09	0.03	--	--	APHA (23rd Edition) 4500-P D: 2017, Page. 4-163 to 4-164
11.	Flourides (as F^-)	2.0	2.7	2.5	2.6	1.0	1.5	APHA (23rd Edition) 4500-F^- B&D : 2017, Page. 4-87 –4-88, & Page. 4-90 to 4-91
12.	Nitrates (as NO_3)	15.06	16.8	31.89	32.78	45	No relaxation	APHA (23rd Edition) 4500-NO_3-B: 2017, Page. 4-127
13.	Calcium (as Ca^{++})	32	26	42	45	75	200	APHA (23rd Edition) 3500-Ca B: 2017, Page. 3-69 to 3-70
14.	Magnesium (as Mg^{++})	43	29	125	87	30	100	APHA (23rd Edition) 3500-Mg B: 2017, Page. 3-86
15.	Sodium (as Na^+)	342	308	525	293	--	--	APHA (23rd Edition) 3500 Na B: 2017, Page. 3-99 – 3-100
16.	Potassium (as K^+)	14	12	2.9	2.0	--	--	APHA (23rd Edition) 3500-KB: 2017, Page. 3-89 to 3-90
17.	Chemical Oxygen Demand (COD)	4	5	8	10	--	--	APHA (23rd Edition) 5220-B: 2017, Page. 5-18 to 5-19
18.	Biochemical Oxygen Demand (BOD)	0.8	0.2	1.2	1.3	--	--	IS 3025 (Part 44): 1993 (Reaffirmed 2014)
19.	SAR	9.29	9.87	9.18	5.88	--	--	---
20.	% of Sodium	73.04	77.06	64.72	57.42	--	--	---
21.	Permeability Index	32.09	31.21	32.13	26.25	--	--	

* Indian standard Drinking water specification IS 10,500 : 2012

Remarks:

1. All values are expressed in mg/l except pH, EC, SAR, % of Sodium & PI.
2. Results are related to samples as received.
3. BDL : Below Detectable Limit.

SENIOR ENVIRONMENTAL SCIENTIST (FAC)

APPCB

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL

Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool

Accredited by NABL as per ISO/IEC: 17025:2005

Certificate No.TC-7305

Y. ATCHUTA RAMAYYA
Senior Environmental Scientist (FAC)

ULR-TC730521000000020F **FORMAT No.APPCB/ZL/KNL/FM/65**

FORM - X
REPORT BY THE STATE BOARD ANALYST
(See Rule 26)

Report No: KNL2101026 to 029
Dated the 11th January, 2021

I hereby certify that I, Y. Atchuta Ramayya, State Board Analyst duly appointed under Sub – section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the day of 6th January, 2021 from S.E.E, Zonal Office, Kurnool & Analyst Gr-I, Regional Office, Vijayawada a sample each

KNL2101026 : Borewell in the agricultural land of Sri Nagaraju (North)
KNL2101027 : Borewell in the agricultural land of Sri Ramanjaneyulu (North-East side)
KNL2101028 : Borewell in the agricultural land of Sri Srinivasa Reddy (west side)
KNL2101029 : Borewell sample within the premises.

of **M/s Siflon Drugs, Sy.No.25/4, Rachanapalli(V), Anantapur District** for analysis. The samples were in a condition fit for analysis reported below.

I further certify that I have analyzed the above mentioned samples on 06/01/2021 to 11/01/2021 and declare the result of the analysis to be as follows:

Parameter	026	027	028	029	Test Method
pH	6.9	7.1	7.2	7.1	APHA (23rd Edition) 4500-H+B: 2017, Page. 4-95 to 4-99
Total Suspended Solids (TSS)	< 5	< 5	< 5	< 5	APHA (23rd Edition) 2540-D: 2017, Page. 2-70 to 2-71
Total Dissolved Solids (TDS)	569	312	1426	594	APHA (23rd Edition) 2540-C: 2017 Page. 2-69 to 2-70
Chemical Oxygen Demand (COD)	8	5	13	7	APHA (23rd Edition) 5220-B: 2017, Page. 5-18 to 5-19
Biochemical Oxygen Demand (BOD)	2.5	1.7	3.3	2.0	IS 3025 (Part 44): 1993 (Reaffirmed 2014)
Chlorides as Cl^-	72	44	312	77	APHA (23rd Edition) 4500-Cl B: 2017, Page. 4-75 to 4-76
Sulphates as So_4^{2-}	34	18	151	33	APHA (23rd Edition) 4500-SO4 E: 2017Page. 4-199 to 4-200
Phosphates as Po_4^{3-}	< 0.1	< 0.1	< 0.1	< 0.1	APHA (23rd Edition) 4500-P D: 2017, Page. 4-163 to 4-164
Fluorides as F^-	1.3	0.3	1.2	0.8	APHA (23rd Edition) 4500-F- B&D: 2017, Page. 4-87 – 4-88, & Page. 4-90 to 4-91
Nitrates as NO_3	9	5	44	7	APHA (23rd Edition) 4500-NO_3-B: 2017, Page. 4-127
Total Alkalinity as $CaCo_3$	357	190	581	371	APHA (23rd Edition) 2320-B: 2017, Page. 2-37 to 2-39
Total Hardness as $CaCo_3$	202	111	415	154	APHA (23rd Edition) 2340-C: 2017, Page. 2-48 to 2-50
Calcium as Ca^{++}	45	24	81	25	APHA (23rd Edition) 3500-Ca B: 2017, Page. 3-69 to 3-70
Magnesium as Mg^{++}	22	13	52	22	APHA (23rd Edition) 3500-Mg B: 2017, Page. 3-86
Sodium as Na	138	74	372	169	APHA (23rd Edition) 3500 Na B: 2017, Page. 3-99 – 3-100
Potassium as K	2.0	1..4	2.8	3.9	APHA (23rd Edition) 3500-KB: 2017, Page. 3-89 to 3-90

The condition of the seals, fastening and container on receipt was intact.

Remarks:

1. All values are expressed in mg/l except pH
2. The results are related to samples as received.

Signed this: 11th Day of January, 2021

STATE BOARD ANALYST

Address:
Y. Atchuta Ramayya,
Senior Environmental Scientist (FAC),
APPCB, Zonal laboratory, Kurnool

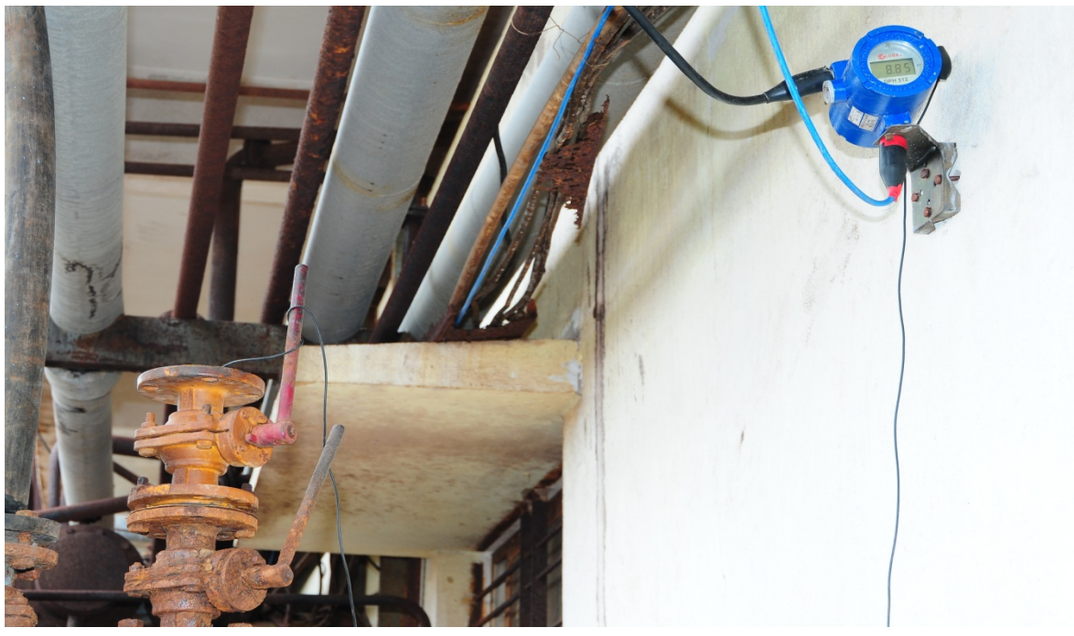
++ END ++

Block-B Double Stage Scrubber

Online pH meter Block- B

Block-C Double Stage Scrubber

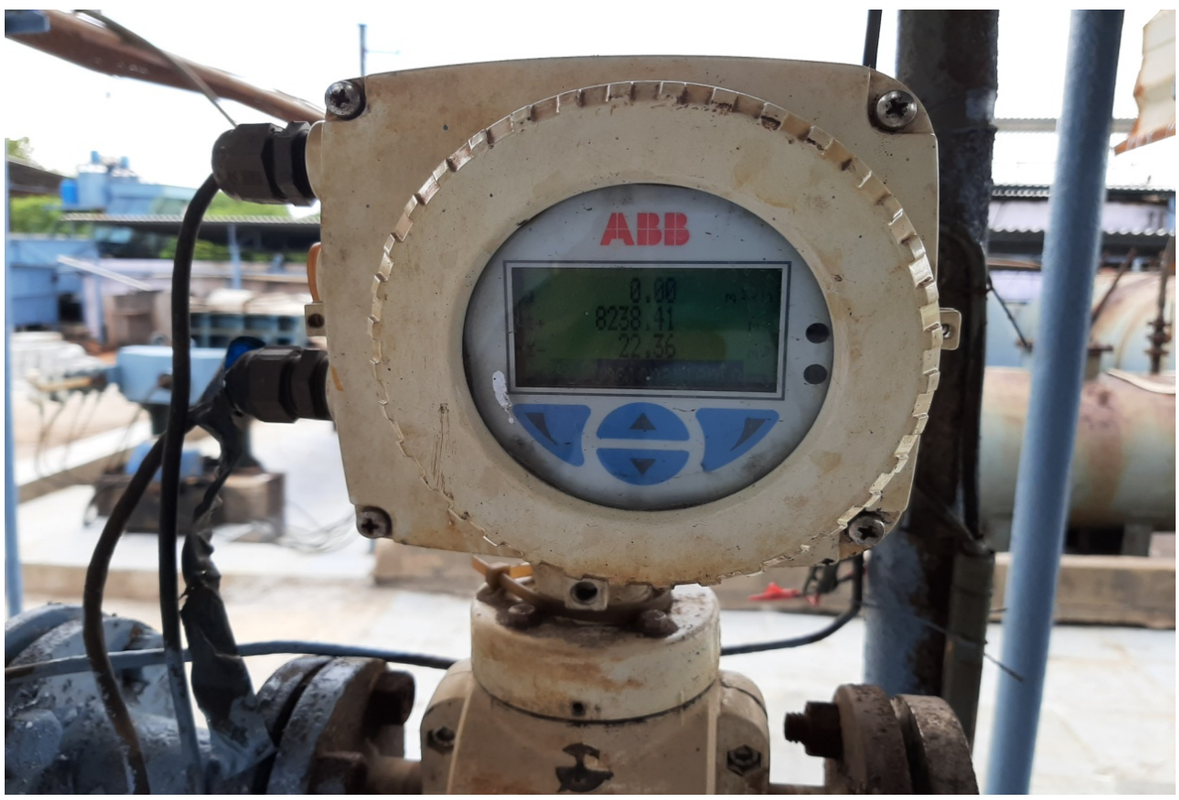
Online pH meter Block - C



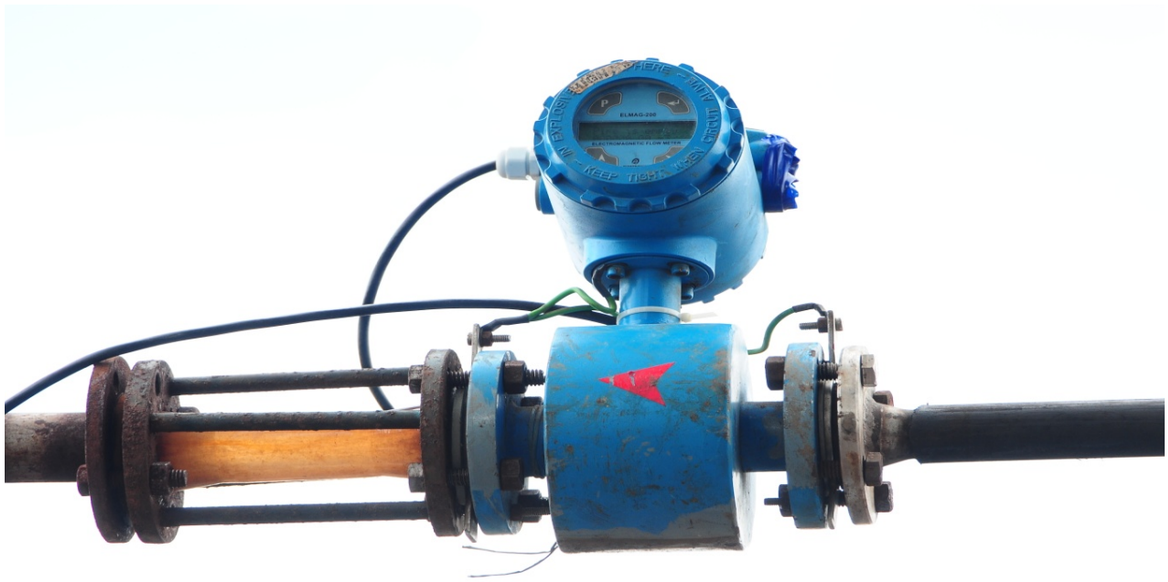
VOC meter

Effluent Flow Meters :

i) Stripper Inlet



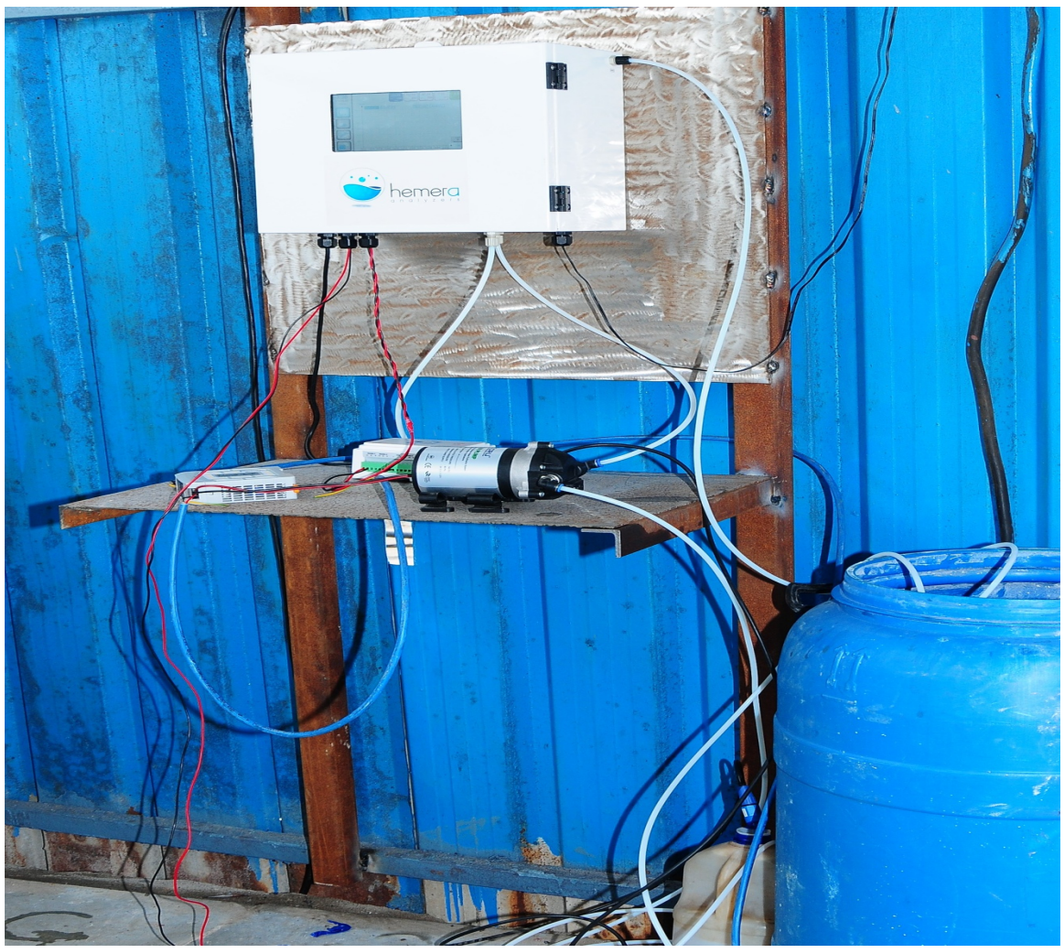
ii) Stripper Outlet



iii) MEE concentrate

iv) ATFD condensate

Effluent quality monitoring system for measurement of pH, BOD, COD, TSS and connected to CPCB/APPCB websites



ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005
Certificate No.TC-7305

ULR-TC730521000000029F **FORMAT No.APPCB/ZL/KNL/FM/59**

AMBIENT AIR QUALITY MONITORING ANALYSIS REPORT

Sample Reg. No. : **Report No.KNL2101 031**

Name and address of the sampling site : **M/s Siflon Drugs, Sy.No.25/4, Rachanapalli(V), Anantapur District**

Sampling location : Near periphery of the Unit (West side periphery)

Purpose of sampling : Compliance verification

Sample collected by : S.E.E, Zonal Office, Kurnool & Analyst Gr-I, Regional Office, Vijayawada

Sampling Date : 05/01/2021

Sample Submit date : 06/01/2021

Sample analysed on : 08/01/2021

Date of Issue of report : 12/01/2021

Parameter	Avg. Concentration in $\mu g/m^3$	NAAQ Standards (24 hrs. average) in $\mu g/m^3$	Test Method
Particulate Matter (PM10)	88.6	100	IS:5182 (Part-23) 2006 (Reaffirmed 2017)
Sulphur Dioxide (SO_2)	22.3	80	IS:5182 (Part-2) 2006 (Reaffirmed 2017)
Nitrogen Dioxide (NO_2)	28.6	80	IS:5182 (Part-6) 2006 (Reaffirmed 2017)

Remarks:

1. Results are related to samples as received.
2. The concentrations of PM_{10}, SO_2, & NO_2 are within the prescribed limit of NAAQM standards.

SENIOR ENVIRONMENTAL SCIENTIST (FAC)

Copy to the Environmental Engineer, APPCB, Regional Office, **Anantapur** for information.

++ END ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005
Certificate No.TC-7305

Y. ATCHUTA RAMAYYA
Senior Environmental Scientist (FAC)

ULR-TC730521000000030F **FORMAT No. APPCB/ZL/KNL/FM/58**

Form IV

REPORT BY THE STATE BOARD ANALYST

(See rule 14)

Report No.**KNL2101032**

Dated the 12th January, 2021

I hereby certify that I, Y. Atchuta Ramayya, State Board Analyst duly appointed under sub – section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981, received on the 5th day of January, 2021 (monitored on 04/01/2021) from SEE, Zonal Office ,Kurnool & Analyst, RO, Vijayawada, a sample of emission from Stack attached to 4TH Boiler of **M/s Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapur District** for analysis. The sample was in a condition fit for analysis and is as reported below.

I further certify that I have analysed the aforementioned sample on 05/01/2021 and declare the result of the analysis to be as follows:

Parameter	Concentration in mg/Nm^3	CFO Emission standard in mg/Nm^3	Test Method
Particulate Matter (PM)	85	100	IS: 11255 (Part I) 1985 (Reaffirmed 2014)

Remarks:

1. Results are related to samples as received.
2. The Particulate Matter (PM) concentration is within the standards prescribed in CFO.

Signed this: 12th day of January, 2021

STATE BOARD ANALYST

Address:

Y. Atchuta Ramayya,
Senior Environmental Scientist (FAC),
A.P. Pollution Control Board,
Zonal Laboratory, Kurnool.

To
The Joint Chief Environmental Engineer,
APPCB, Zonal Office,
KURNOOL.

Copy to the Environmental Engineer, APPCB, Regional Office, **Anantapur** for information.

++ END ++

From
Sri Gandham Chandrudu, I.A.S.,
Collector & District Magistrate,
Ananthapuramu.

To
The Environmental Engineer,
Pollution Control Board,
Ananthapuramu.

Rc.No.DT (LC)/5662/2020, dated: .12.2020

Sir,

Sub:- National Green Tribunal –filed by P.Sreelakshmi and others before The National Green Tribunal - regarding environmental norms is resulting in damage to the crops and public health – to take necessary action – Regarding

Ref:- National Green Tribunal Principal Bench, New Delhi, vide O.A No.180/2020, Dated.01-12-2020.

&&&&&

I am to inform you that in the reference cited, the National Green Tribunal Principal Bench, New Delhi ordered dated.01-12-2020 in O.A No.180/2020 filed by P.Sreelakshmi and others against violation of environmental norms by M/s Siflon Drugs at Rachanapalli, Ananthapuramu regarding violation of environmental norms is resulting in damage to the crops and public health and unapproved products are manufactured and huge dangerous gases are emitted. There is water and air pollution near the Industry.

Therefore you are requested to take appropriate action in this regard as per the orders of Hon'ble National Green Tribunal and report compliance.

Encl: Copy of complaint.

A.P. Pollution Control Board, Regional Office ★ 2643 ANANTAPURAM Dt: 16/01/2021

for EE's action
16/1/2021

Yours faithfully

For Collector
Ananthapuramu

Signed by B Gayathridevi
Date: 04-01-2021 12:11:49
Reason: Approved

ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada - 520010

CONSENT & AUTHORISATION ORDER

Consent Order No : APPCB/KNL/ATP/1060/ HO/CFO&HWA/2018- Date: 21 , 06.2018

CONSENT is hereby granted for Operation under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorisation under Rule 6 of the Hazardous and Other Wastes (Management & Transboundary Movement) Rules 2016 and the rules and orders made there under (hereinafter referred to as 'the Acts', `the Rules') to:

M/s Siflon Drugs,
Sy.No.25/4, Rachanipalli (V),
Anantapuram District.
E-mail : siflonaccts@rediffmail.com

(Hereinafter referred to as 'the Applicant') authorizing to operate the industrial plant to discharge the effluents from the outlets and the quantity of emissions per hour from the chimneys as detailed below:

i) Out lets for discharge of effluents:

Outlet No.	Outlet Description	Max Daily Discharge	Point of Disposal
1	Process &Washings (6.80 KLD), boiler blow down(1.80 KLD), cooling bleed off (0.50 KLD)	9.1 KLD	• Stripper condensate shall be sent to TSDF/Cement plants for co processing. • Condensate from MEE (1.5 TPH) & ATFD (1.5 TPH) shall be sent to secondary ETP followed by RO system (1.0 Kl/Hr). • RO permeate shall be reused as cooling makeup and RO rejects shall be sent to MEE • Salts from MEE & ATFD shall be sent to TSDF.
2	Domestic effluents	0.85 KLD	Septic tank followed by soak pit

ii) Emissions from chimneys:

Chimney No.	Description of Chimney
1	Attached to Briquette/coal fired boiler of capacity 4.0 TPH.
2	Attached to Briquette/coal fired boiler of capacity 3.0 TPH.
3	Attached to Scrubbers - 4Nos.
4	Attached to 250 KVA DG set
5	Attached to 500 KVA DG set

iii) HAZARDOUS WASTE AUTHORISATION (FORM – II) [See Rule 6 (2)]:

M/s. Siflon Drugs, Sy.No.25/4, Rachanipalli (V), Anantapuram District hereby granted an authorization to operate a facility for collection, reception, storage, treatment, transport and disposal of Hazardous Wastes namely:

- **HAZARDOUS WASTES WITH DISPOSAL OPTION:**

S. No.	Name of the Haz.waste	Quantity of Haz waste	Stream	Disposal Option
1.	MEE Salts/ETP Sludge	234.95 Kgs/day	35.3 of Schedule-I	Shall be sent to TSDF, Parawada for secured land filling.
2	Iron Sludge	78.71 Kgs/day	28.1 of Schedule-I	Shall be sent to Authorised Cement industries for co-processing / TSDF.
3	Organic / solvent residue	255.89 Kgs/day	20.3 of Schedule-I	
4	Spent carbon	22.81 Kgs/day	28.3 of Schedule-I	

- **Hazardous waste with Recycling option**

1.	Waste oils & Grease	25 Lts/annum	5.1 of Schedule-I	Authorized re-processors / recyclers

This consent is valid for manufacture of quantities of each product as mentioned below only.

S.No.	Name of the products	Quantity
	Group - A	
1.	Rafoxanide	100 Kg/day
2.	Closantel Base	200 Kg/day
3.	Praziquantel	100 Kg/day
4.	Clorsulon	100 Kg/day
5.	Butaphosphan	40 Kg/day
6.	Firocoxib	10 Kg/day
	Total Group - A	**550.0 Kg/day**
1.	Oxyclozanide	166.67 Kg/day
2.	Niclosamide	70 Kg/day
3.	Albendazole	66.67 Kg/day
4.	Fenbendazole	33.33 Kg/day
5.	Closantel Sodium	50 Kg/day
6.	Closantel Base	100 Kg/day
7.	Triclabendazole	66.67 Kg/day
8.	Rafoxanide	66.67 Kg/day
9.	Enrofloxacin	40 Kg/day
	Total Group - B	**660.00 Kgs/day**

Note: The industry shall manufacture any one group of products at any given point of time.

This order is subject to the provisions of `the Acts' and the Rules' and orders made there under and further subject to the terms and conditions incorporated in the schedule A, B & C enclosed to this order.

This combined order of consent & Hazardous Waste Authorisation shall be valid for a period ending with the **30.04.2022**

Bandla Siva Sankar Prasad
Digitally signed by Bandla Siva Sankar Prasad
Date: 2018.06.22 13:11:12 +05'30'

CHAIRMAN

To
M/s Siflon Drugs,
Sy.No.25/4, Rachanipalli (V),
Anantapuram District - 515004.

Copy to:
1. The JCEE, Zonal Office, Kurnool for information.
2. The Environmental Engineer, Regional Office, Kurnool for information and necessary action.

S C H E D U L E – A

1. Any up-set condition in any industrial plant / activity of the industry, which result in, increased effluent / emission discharge and/ or violation of standards stipulated in this order shall be informed to this Board, under intimation to the Collector and District Magistrate and take immediate action to bring down the discharge / emission below the limits.
2. The industry should carryout analysis of waste water discharges or emissions through chimneys for the parameters mentioned in this order on quarterly basis and submit to the Board.
3. All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 should be followed as applicable.
4. The industry should put up two sign boards (6x4 ft. each) at publicly visible places at the main gate indicating the products, effluent discharge standards, air emission standards, hazardous waste quantities and validity of CFO and exhibit the CFO order at a prominent place in the factory premises.

5. Not withstanding anything contained in this consent order, the Board hereby reserves the right and powers to review / revoke any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Acts by the Board.
6. The applicant shall submit Environment statement in Form V before 30th September every year as per Rule No.14 of E(P) Rules, 1986 & amendments thereof.
7. The applicant should make applications through Online for renewal of Consent (under Water and Air Acts) and Authorization under Hazardous and Other Wastes (Management & Transboundary Movement) Rules 2016 at least 120 days before the date of expiry of this order, along with prescribed fee under Water and Air Acts and detailed compliance of CFO conditions for obtaining Consent & Haz & Other Wastes Authorization of the Board.
8. The industry should immediately submit the revised application for consent to this Board in the event of any change in the raw material used, processes employed, quantity of trade effluents & quantity of emissions. Any change in the management shall be informed to the Board. The person authorized should not let out the premises / lend / sell / transfer their industrial premises without obtaining prior permission of the State Pollution Control Board.
9. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to Appellate authority constituted under Section 28 of the Water(Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air(Prevention and Control of Pollution) Act, 1981.

SCHEDULE - B

WATER POLLUTION:

1. The source of water is APIIC supply. The following is the permitted water consumption:

Sl. No	Purpose	Quantity (KLD)
1.	Process &Washings	8.8
2.	Boiler feed	10
3.	Cooling blow down	2.0
4.	Gardening	1.00
5.	Domestic	2.00
	Total	**23.8**

2. The industry shall provide separate flow meters within one month for assessing the quantity of water used for the above purposes.
3. The industry shall provide flow meters with totalizers at the inlet and outlet of Stripper, RO system and outlet of ATFD condensate by the end of July, 2018 .
4. The industry shall provide Secondary Effluent Treatment Plant, within two months(i.e, before 15the of August 2018) as committed by the industry vide lr. Dt.20.06.2018 to achieve Zero Liquid Discharge (ZLD).
5. The industry shall not discharge any waste water outside the premises and shall maintain Zero Liquid Discharge system.
6. The industry shall provide containers detoxification facility by the end of July 2018. . Container & Container liners shall be detoxified at the specified covered platform with dyke walls and the wash wastewater shall be routed to low TDS collection tank for treatment and disposal.

AIR POLLUTION:

7. The emissions shall not contain constituents in excess of the prescribed limits mentioned below.

Chimney No.	Parameter	Emission Standards
1	Particulate Matter	115 mg/Nm^3
2	Particulate Matter	115 mg/Nm^3
3	HCl	35 mg/Nm^3

8. The industry shall provide separate stacks and air pollution control equipments((Multi cyclone dust collectors) to the 4 TPH and 3 TPH boilers as agreed by the proponent during the CFE committee meeting held on 10.01.2018.

9. The industry shall comply with ambient air quality standards of PM10 (Particulate Matter size less than 10μm) - 100 μg/ m3; PM2.5 (Particulate Matter size less than 2.5 μm) - 60 μg/ m3; SO2 - 80 μg/ m3; NOx - 80 μg/m3, outside the factory premises at the periphery of the industry.

   Standards for other parameters as mentioned in the National Ambient Air Quality Standards CPCB Notification No.B-29016/20/90/PCI-I, dated 18.11.2009.
   Noise Levels: Day time (6 AM to 10 PM) - 75 dB (A)
   Night time (10 PM to 6 AM) - 70 dB (A)

10. The industry shall comply with emission limits for DG sets of capacity upto 800 KW as per the Notification G.S.R.520 (E), dated 01.07.2003 and G.S.R.448(E), dated 12.07.2004 under the Environment (Protection) Act Rules. In case of DG sets of capacity more than 800 KW shall comply with emission limits as per the Notification G.S.R.489 (E), dated 09.07.2002 at serial no.96, under the Environment (Protection) Act, 1986.

GENERAL:

11. The industry shall not manufacture any product, other than those mentioned in this order, without CFE & CFO of the Board. The industry shall not increase the capacity beyond the permitted capacity mentioned in this order, without obtaining CFE & CFO of the Board.
12. The industry shall install and operate multi stage scrubbers for scrubbing of process emissions at all emission sources. The details of chemicals consumption used in the scrubber should be recorded and kept accessible for the inspecting officials of the Board.
13. The industry shall provide data logger facility for VOC.
14. The industry shall provide online pH meter with data logger facility to the scrubbers by the end of July, 2018.
15. There shall not be any spillages / discharges of chemicals / effluents on ground. The drums containing chemicals & wastes should be stored on elevated platform provided with leachate/spillages collection pit. In no case the drums should be stored on naked ground.
16. The industry shall ensure implementation of requisite measures to prevent air pollution, fugitive emissions & odour nuisance in the surrounding area.
17. The industry shall discard the use Solar Evaporation pond immediately.
18. The industry shall maintain the following records and the same shall be made available to the inspecting officers of the Board:
    a. Daily production details (ER-1 Central Excise Returns).
    b. Characteristics of effluents and emissions.
    c. Quantity of Effluents generated, evaporated in MEE, recycled/reused.
    d. Log Books for pollution control systems.
    e. Hazardous/non hazardous solid waste generated and disposed.
    f. Manifest copies of effluents / hazardous waste.
    g. Inspection book.

19. The industry shall dispose solid waste (NON HAZARDOUS) as follows:

S. No.	Name of the waste	Quantity	Disposal Option
1.	Ash	1.5 TPD	Shall be sent to the brick manufacturers.

20. The industry shall submit compliance report on the conditions mentioned in the consent order every 6 months to the Regional Office/Zonal Office.
21. The industry shall comply with the Task Force directions issued by the Board vide order dt. 02.04.2017.
22. The industry shall comply with the conditions stipulated in the CFE (Change of product mix) order dt.30.05.2018.
23. The industry shall develop green belt in an area of 1.85 acres in addition to existing green belt of 2.5 acres in the ensuing monsoon so that the total green belt shall not be less than 33% of the total area.

SCHEDULE – C

[See rule 6(2)]

[CONDITIONS OF AUTHORISATION FOR OCCUPIER OR OPERATOR HANDLING HAZARDOUS WASTES]

1. The operator should follow the Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016 notified by the Ministry of Environment & Forests, Government of India.
2. The industry shall not store hazardous waste for more than 90 days as per the Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016.
3. The industry shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal to the manufacturers / dealers on buyback basis.
4. The industry shall maintain 6 copy manifest system for transportation of waste generated and a copy shall be submitted to concerned Regional Office of APPCB. The driver who transports Hazardous Waste should be well acquainted about the procedure to be followed in case of an emergency during transit. The transporter should carry a Transport Emergency (TREM) Card.
5. The industry shall maintain proper records for Hazardous Wastes stated in Authorisation in FORM-3 and file annual returns in Form- 4 as per Rule 20(2) of the Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016.

Bandla Siva Sankar Prasad

Digitally signed by Bandla Siva Sankar Prasad
Date: 2018.06.22 13:11:39 +05'30'

CHAIRMAN

To
M/s Siflon Drugs,
Sy.No.25/4, Rachanipalli (V),
Anantapuram District - 515004.